2720980 21/04/2014
Bootee Vet Care Private Limited
7/6, Purbachal Govt. Colony, P.O. Rahara, Kolkata 700118 (West Bengal)
Manufacturer & Trader
Address for service in India/Attorney address:
ASHISH TARWANI
A/102, Ashirwaad Apts, Near Lamba Petrol Pump, Kamptee Road, Nagpur - 440017
Used Since :01/07/2012
KOLKATA
Foodstuffs For Animals, Oral Animal Feed Supplement Included In Class 31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "BOOTEE VET CARE" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
2864637   17/12/2014

PRATEEK GARG
34/63 A, Bhagwan Nagar, Balkeshwar Road, Agra-282004, Uttar Pradesh
Traders

Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-I, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :11/12/2014

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as included in class 31
2992739  24/06/2015
SUNITA GUPTA
trading as ;KTC PRODUCTS
B-14, SECTOR A-5 & 6, TRONICA CITY, LONI, GHAZIABAD, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
DELHI
MOUTH FRESHNERS; SCENTED SUPARI, SWEET SUPARI, PAN MASALA, PAN PRODUCTS, PAN LEAVES, PAN CHUTNEY, PAN INGREDIENTS, CONSTITUENTS OF PAN LIME AND KATHA INCLUDED IN CLASS 31.
GARBHOFIT

3042011  26/08/2015

SH. RAVINDER KUMAR
trading as ;M/S RANVET PHARMACEUTICALS
E-35, FIRST FLOOR, RUDERPUR, U. S. NAGAR, UTTARANCHAL.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2003

DELHI
FOODSTUFFS FOR ANIMALS IN CLASS-31.
3066484 29/09/2015
PARDEEP KUMAR AGGARWAL
trading as; PRADEEP KUMAR & SONS
O-16 INDUSTRIAL AREA YAMUNA NAGAR 135001 HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
PRAGA REGISTRATION SERVICE.
F - 28, MILAP NAGAR, NEAR JAIN MANDIR, UTTAM NAGAR, NEW DELHI - 110 059.
Used Since: 01/04/2010
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS.
NO EXCLUSIVE RIGHT OVER THE TERM "INDIAN" AND OTHER DESCRIPTIVE MATTER.
3198398  29/02/2016
AMIN BIREN MAHENDRABHAI
trading as ;BIREN TRADERS
F/8, A.P.M.C MARKET, AT : BAVLA, DIST : AHMEDABAD, GUJARAT-INDIA.
AMIN BIREN MAHENDRABHAI
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2011
AHMEDABAD
WHEAT ONLY INCLUDED IN CLASS-31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is restricted in the state of Gujrat only.
3198399  29/02/2016
AMIN BIREN MAHENDRABHAI
trading as ;BIREN TRADERS
F/8, A.P.M.C MARKET, AT : BAVLA, DIST : AHMEDABAD, GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :01/04/2011
AHMEDABAD
WHEAT ONLY INCLUDED IN CLASS-31
Goods restricted for sale in the state of Gujarat only..
3198752 01/03/2016
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/04/2012
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS MALT.
3207396    10/03/2016
RONAK SEEDS PVT. LTD.
trading as ;RONAK SEEDS PVT. LTD.
"RONAK HOUSE", NEAR RAILWAY CROSSING, B/H SARVODAY HOTEL, SARKHEJ - BAVLA HIGHWAY, AT - MORAIYA, TALUKA - SANAND, AHMEDABAD - 382213, GUJARAT.
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATADHAR BUS STOP, SOLA ROAD, GHAHLODIA, AHMEDABAD - 380 061

Proposed to be Used
To be associated with:
2182279

AHMEDABAD
AGRICULTURE SEEDS INCLUDED IN CLASS 31.
3209777  14/03/2016
SH. SARBDEEP SINGH
trading as ;M/S GOPAL INDUSTRIES
VPO MANDI KALAN, TEHSIL MOUR MANDI, DISTT. BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2016
DELHI
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
3251079 04/05/2016
BARVADIYA NILESHKUMAR JENTILAL
trading as ;KESARI SEEDS
THE COURTYARD- A -501, NR. KASTURI AVIARY AMBIKA TOWNSHIP, MAVADI, RAJKOT
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :31/12/2015
AHMEDABAD
SEEDS & GRAINS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
KESHAV
3276506  04/06/2016
ANCHAL MEHTA
trading as ;M/S G. L. FEED INDUSTRIES
NEAR BARRIER, VILLAGE DOOMWALI, DISTT. BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED INCLUDING PASHU CHAAT AND PET FEED, BEING ALL FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
3278760  07/06/2016
AMARJIT SINGH
trading as ;A.A. ENTERPRISES
VPO BIRAMPUR, GARHSHANKAR, DISTT. HOSHIARPUR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :22/02/2001
DELHI
Cattle Feed.
3386873 13/10/2016

SUNIL JAIN trading as ;M/S. PRABHUTA MARKETING
15-C, VANDANA NAGAR, INDORE-452018, M.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2008

MUMBAI
Mouth fresheners
for use in the state of MP.
DOUBLE CHABI

3434964   15/12/2016

BHAGWATI PRASAD SANWARMAL GUPTA
trading as ;National Industries
F-31, Industrial Area, Sikkar Rajasthan
Manufacturing and Trading
Proprietor Ship Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2010

AHMEDABAD

Cattle Food, Agricultural, Horticultural and forestry products and grains not included in other class, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt, live animals

subject to restriction of the goods for sale in the state of RAJASTHAN only.
MAHARASHTRA HYBRID SEEDS COMPANY PRIVATE LIMITED
RESHAM BHAVAN, 4TH FLOOR, 78 VEER NARIMAN ROAD, MUMBAI-400020, MAHARASHTRA (INDIA)
PRODUCERS AND TRADERS
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
LUTHRA & LUTHRA.
103-104, ASHOKA ESTATE 24, BARAKHAMBA ROAD, NEW DELHI - 1.

Proposed to be Used
To be associated with:
3484372
MUMBAI
SEEDS
3597013  21/07/2017
KISHAN GREEN FIELD AGRITECH
VILL. - BORO, P.O. - BORO BALORAM, P.S. - RAINA, DIST. - PURBA BARDHAMAN, PIN-713124, WEST BENGAL.
Manufacturer, Trader and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
 Proposed to be Used
KOLKATA
SEEDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
SWARNA GANGA

3712455 27/12/2017

M/S SUDARSHAN SEEDS PVT.LTD
393, G.T. ROAD, BURDWAN-713101, WEST BENGAL.

POWER OF ATTORNEY

Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Used Since: 01/04/2002

KOLKATA
PADDY SEEDS

THIS IS CONDITION OF REGISTRATION THAT WORDS SHALL BE USED TOGETHER...
3784809  22/03/2018
SABDAR ALI KHAN
#154/1, NEAR RING ROAD, NAGAWARA, AC POST, BANGALORE, KARNATAKA-560045
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/03/2018
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seed; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
3864259   19/06/2018
M/S. PANKAJ OIL MILL
RATANGANJ, BAJRANG TEKDI, AMRAVATI (M.S.)-444601
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :24/03/2011
MUMBAI
Cotton seed cake, cattle feed cake and cattle feed
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3889241   16/07/2018
NOVO SEEDS
#8, 1ST FLOOR, 1ST CROSS, SHARDANAGAR, VASANTHPURA MAIN ROAD, BANGALORE, KARNATAKA - 560061.
A Partnership Firm

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :23/02/2016

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting Included in class 31.
M/S. PRITESH & AASTIK COMPOSITION PVT. LTD.
48, VASUDEV NAGAR, MANIK BAGH ROAD, INDORE (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI

Agricultural, horticultural and forestry products, grains, seeds, oil cakes, kapas khali, fresh fruits and vegetables, mouth freshener and cattle feeds

No conflicting marks are there. Subject to mark will be used in the jurisdiction of state of “Madhya Pradesh” only.
3929921   29/08/2018
M/S. BHAGYASHREE INDUSTRIES
338/1, AGRAWAL UDYOG NAGAR, DEVGURADIYA ROAD, PALDA, INDORE-452001 (M.P.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2012

MUMBAI
Cattle feed
MAHA FARMS
3932787   01/09/2018
MAHARASHTRA COOPERATIVE DEVELOPMENT CORPORATION LIMITED
Sakhar Sankul, First floor, Shivaji nagar, Pune 411005
valid
Proposed to be Used
MUMBAI
Agricultural food products
M.K.THAMILARASI TRADING AS SRI GAYATHRI AGENCIES
NO.51/24, NARAYANA NAGAR, 3RD CROSS, KITCHIPALAYAM, SALEM - 636 015, SALEM DIST,TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
OIL CAKE.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU AND KERALA STATES ONLY.
3951446  21/09/2018
SUDHIR SHANKAR MOHITE
LINGESHWAR MALA, MOHITYACHE VADGAON, SANGLI
Proprietor
Address for service in India/Agents address:
RAJDEEP VILAS MAKOTE
2295, B WARD, KOSTI GALLI, MANGALWAR PETH, KOLHAPUR-416012
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3953219  23/09/2018
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/2010
CHENNAI
ANIMAL FEED; ANIMAL FOODSTUFFS; CATTLE FEED; LIVESTOCK FEED; MIXED ANIMAL FEED; PROTEIN-ENRICHED
FEED FOR ANIMAL CONSUMPTION; MILK-BASED ANIMAL FOODSTUFFS; AGRICULTURAL, HORTICULTURAL AND
FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND
VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 01/01/2010

CHENNAI
ANIMAL FEED; ANIMAL FOODSTUFFS; CATTLE FEED; LIVESTOCK FEED; MIXED ANIMAL FEED; PROTEIN-ENRICHED
FEED FOR ANIMAL CONSUMPTION; MILK-BASED ANIMAL FOODSTUFFS; AGRICULTURAL, HORTICULTURAL AND
FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND
VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT
SUBASH GUDHO
S No. 210/2, 210/5 and 211/2 PL, Shop No. 120, Building A 1st Floor, Pride Purple Square, Wakad, Pune - 411 057, State of Maharashtra, India.
A Proprietary Firm trading as Bhawani Flower Seed Producers and Distributors
Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used

MUMBAI
In respect of raw and unprocessed agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word “Symbol of quality”.
3997386  14/11/2018
ASSENT CONCERNS PRIVATE LIMITED
trading as ;ASSENT CONCERNS PRIVATE LIMITED
GANESH COMPLEX, NH-6, BOMBAY ROAD,RAGHUEBPUR,HOWRAH-711322,WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ANANDA GOPAL MAITY, ADVOCATE
16,INDIA EXCHANGE PLACE,ROOM NO.C-10(M),KOLKATA 700 001,WEST BENGAL,INDIA
Used Since :01/10/2017
KOLKATA
FOODSTUFFS FOR ANIMALS.
VENKATA KRISHNA CHUNDURI
Flat No 415, Eternity Astral Apartment, Kaverappa Layout, Kadubeesanahalli, Bangalore- 560103
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Organic fresh fruit and vegetables, Grains

No exclusive right over “Neo Organic Farms “ separately except as substantially shown in the representation of the mark.
4047694  05/01/2019
EAGLE SEEDS & BIOTECH LTD.
117, SILVER SANCHORA CASTLE, 7-RNT MARG, INDORE (M.P) INDIA
A Company Incorporated Under Indian Companies Act

Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106, NX, SHAKUNTALA COMPLEX, NEAR HOLKAR SCIENCE COLLEGE, NAVLAKHA, INDORE M.P.-452001

Proposed to be Used
MUMBAI
VEGETABLE SEEDS
Trade Marks Journal No: 1915, 19/08/2019 Class 31

4050238 08/01/2019
VIJAY DASHRATH PATIL
DECCAN SEEDS, SS NO: 177, PLOT NO: 84, BANSLAL NAGAR, NEAR KARAN CHAUFULI NANDURBAR: 425412
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 01/11/2016

MUMBAI
SEEDS, COTTON SEEDS, SEEDLING, AGRICULTURAL GRAIN AND ORGANICS GRAINS SEEDS, VEGITABLE SEEDS, BOLLGARD COTTONS, OIL SEEDS AND OTHER SEEDS NATURAL PLANTS AND FLOWER, BEING GOODS
NUTRIBALES

4071369   30/01/2019

PRINCE NEHRA
VILLAGE TOPRAKALAN, NEHRA FARM TEHSIL RADAUR, YAMUNANAGAR 135133

PROPRIETOR

Proposed to be Used

DELHI

Silage being conserved green fodder.
4074833  01/02/2019
RATILAL DUGAD
JIJAMATA CHOWK BEED
RATILAL DUGAD
individual

Proposed to be Used

MUMBAI

OIL CAKE IN CLASS 31.
4100587  26/02/2019
MUKESHKUMAR D. KALVANI
1208 S K T G24, OPP. RELIANCE PETROL PUMP, BHURAVAV, LUNAWADA ROAD, GODHRA - 389001, PANCHMAHAL, GUJARAT, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, YARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, Ghatodia, Ahmedabad - 380 061
Used Since : 15/01/2019
AHMEDABAD
FRESH LIME INCLUDED IN CLASS 31.
Ritvaan

4129257   26/03/2019

RITVAAN AGRO TECH PRIVATE LIMITED
Village - H Majhiwan, Khurd, Garhwa, Jharkhand, India - 822114
agricultural Products
Private Limited Company
Used Since :06/02/2019

KOLKATA
Raw and unprocessed agricultural products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Foodstuffs and beverages for animals; Malt included in Class 31
4143365   10/04/2019
MAHAVEER UDHYOG
F- 305, Road No. 7, Opp. AIIMS Hospital- Basni , Jodhpur
Partnership Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :30/03/2008
AHMEDABAD
Bird food, Grains for animal consumption,animal foodstuffs not covered under any other class
4165349  03/05/2019
VNF IDEAS PRIVATE LIMITED
402, 4th Floor, The Samarpan Premises CHS LTD, A G Link Road, Chakala, Andheri (E) Mumbai Mumbai City MH 400099 IN
MANUFACTURERS
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :01/06/2018
MUMBAI
Agricultural, horticultural and forestry products, fresh fruits and vegetables, unprocessed vegetables, raw vegetables, seeds for vegetables, salad vegetables root vegetables, organic fresh vegetables.
4167438  04/05/2019
TIBBS FOODS PRIVATE LIMITED
612 – B WING, KANAKIA WALL STREET, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Used Since :01/04/2006
MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES,
LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR
ANIMALS, MALT, NUTS [FRUITS], BEANS FRESH, BERRIES FRESH FRUITS, FRUIT FRESH, GARDEN HERBS FRESH
ANUBHAV MITTAL
E603, Prateek Stylome, GH04/B, Sector 45, Noida 201303
Agro products, disposables and handicrafts
Individual

Proposed to be Used
DELHI

Residual products of cereals for animal consumption
4197460  04/06/2019
ALANKAR BHAGAWAT SAWANT
PANCHMUKHI HANUMAN NAGAR, JUNA SAVADA ROAD, RAVER, JALGAON, MAHARASHTRA - 425508.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh bananas, Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4210823    19/06/2019
AGRI-LANDS INDIA PRIVATE LIMITED
602, Lavesh Court, V Pundalik Marg, Off Turner Road, Bandra (W),Mumbai City-400050
Company
Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92
Proposed to be Used
MUMBAI
Agricultural and aquacultural crops, horticulture and forestry products as per class-31
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "AGRICITY Nature's Treasure"
COMBAT-r
4212279  20/06/2019
SADHGAMA BIOSCIENCES PRIVATE LIMITED
DOOR NO 32-12-60, MIG A9, SHILANAGAR Vishakapatnam AP 530012 IN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31,1st FLOOR, SRI SAII NILAYAM, DAY&NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR,
VISHAKHAPATNAM-530016. ANDHRA PRADESH, INDIA.
Proposed to be Used
CHENNAI
Agricultural, aquaculture , horticultural and forestry products and grains not included in other classes; live animals; fresh
fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Trade Marks Journal No: 1915, 19/08/2019  Class 31

M/S SHRI BAJRANG AGRO PROCESSING LTD.,
Vill. Borjhara, Urla Guma Road, Raipur – 493 221 (C.G).
A company incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4214735  24/06/2019
RIKSHIVA CREATIVE PRIVATE LIMITED
C/O SUKUMAR DAS SATMILE, IN FRONT OF BANK OF INDIA, CONTAI, PURBA MEDINIPUR, WEST BENGAL, INDIA,
721452
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT TANEJA, CHARTERED ACCOUNTANT
L-11, Ground Floor, Malviya Nagar, New Delhi - 110017
Used Since :09/05/2019
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
RZI INDIA
C- 709 Signature II, Business Park, Sarkhej – Sanand Road, Sarkhej Circle, Sarkhej, Ahmedabad – 382210, Gujrat – India
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since : 30/09/2017

AHMEDABAD
Seeds, bulbs and seedlings for plant breeding.
4215354 24/06/2019
FAWAS IBRAHIM
Paduvingal(H), Vadanapilly P.O., Chilanka Beach Road, Thrissur, Kerala - 680614
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Vegetables
RD Son’s

4215982  25/06/2019

PATIALA OIL INDUSTRIES
VILLAGE BAHMNA, KHANGARH ROAD, SAMANA, DISTT. PATIALA, PUNJAB

PARTNERSHIP

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
DELHI

CATTLE FEED, OIL CAKE, COTTON SEED OIL CAKE (BINOLA KHAL), MUSTARD OIL CAKE (MUSTARD KHAL), TAMARIND (FRESH) AND WHEAT
Trade Marks Journal No: 1915 , 19/08/2019 Class 31

4217222   26/06/2019
ATASHI SARDAR
76/B/1 YOUSUF SANFUI ROAD , BUDGE BUDGE 24 PARGANAS(S), KOLKATA 700137 , WEST BENGAL , INDIA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Natural plants and flowers, Fruit plants, Seeds for growing plants.
4218028  27/06/2019  
RANJIT PANDITRAO THORAT  
5-9-70, BANSILAL NAGAR, SUDARSHAN BUNGLOW, AURANGABAD-431005 MAHARASHTRA  
**Address for service in India/Attorney address:**  
ROSHAN R. TOTALA  
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.  
**Used Since :** 10/01/2005  
**MUMBAI**  
FRESH FARM FRUITS GROWN NATURALLY - MANGO, SWEET LIME, POMEGRANATE, AWLA, COCONUT INCLUDED IN CLASS 31.
Half The Grid

4218551   27/06/2019

ABHISHEK PALLOD
B14, CHAITRANGAN SOCIETY, KANCHAN GALLI, OFF LAW COLLEGE ROAD, PUNE- 411004. MAHARASHTRA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3249113

MUMBAI
AGRICULTURAL PRODUCTS; RAW AND UNPROCESSED AGRICULTURAL; AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; ORGANIC FRESH HERBS, FRUITS AND VEGETABLES; AGRICULTURAL SEEDS; NATURAL PLANTS; NATURAL FLOWER PLANTS; SEEDS FOR PLANTING; FRESH FRUITS; ORGANIC GARDENING KIT FOR INDOOR AND OUTDOOR PLANTING COMPOSED PRIMARILY OF ORGANIC AGRICULTURAL SEEDS, SEEDS FOR FRUIT AND VEGETABLES, PLANT SEEDS, SEEDS FOR FLOWERS; SEEDS PRE-SOWN IN FIBROUS PROPAGATION MEDIA FOR GRASSING BANKS; GENETICALLY-MODIFIED AGRICULTURAL SEEDS FOR PLANTING; NURSERY PLANTS.
ZANIFY

4218972  27/06/2019

CADILA HEALTHCARE LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :31/01/2014

AHMEDABAD

Foodstuffs for animals, Grains for animal consumption, Meal for animals, Yeast for animals
ZANITIZER

4218973    27/06/2019

CADILA HEALTHCARE LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015

a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Used Since :30/11/2013

AHMEDABAD

Foodstuffs for animals, Grains for animal consumption, Meal for animals, Yeast for animals
ZYDAMILK

4218976   27/06/2019

CADILA HEALTHCARE LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Used Since :30/09/2013

AHMEDABAD
Foodstuffs for animals, Grains for animal consumption, Meal for animals, Yeast for animals
4219349  28/06/2019

SWATI BHATT
KHASARA NO 180, CHHARBA INDUSTRIAL AREA, VIKASNAGAR, Dehradun, Uttarakhand -248197
Individual

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used

DELHI
ANIMAL FEED; MILK-BASED ANIMAL FOODSTUFFS
LARAFEED
4219694  28/06/2019
LONZA INC.
90, BOROLINE ROAD, ALLENDALE, NJ07401, USA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
A COMPANY INCORPORATED
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
Express Towers, Nariman Point, Mumbai 400 021
Proposed to be Used
Mumbai
Animal feed additives for non-nutritional purposes for use as a flavoring, ingredient or filler;
non medicated additives for animal feed.
NRAPEN SAINI SOLE PROPRIETOR OF M/S PARYAVARAN SUKH KRISHI KUL
135, SHRI VIHAR, HOTEL CLARKS AMER, JLN MARG, JAIPUR (RAJ.)
PROPRIETOR

Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur

Proposed to be Used
AHMEDABAD
CATTLE FEED INCLUDED IN CLASS 31.
4222104  01/07/2019  
CHAFFINCH GLOBAL INDIA PRIVATE LIMITED  
C/O, ARUN KUMAR SHARMA, 605, 6th FLOOR, A BLOCK, SILVER SPRING 2, NAYTA MUNDLA, INDORE Indore - 452020  
Private Limited  
Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037  
Proposed to be Used  
MUMBAI  
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4224532  03/07/2019
EGIRO INFRA LLP
22-2-62/509, BHUPAL HOUSING, OPP KONDA KALYANA MANDAPAM, TIRUPATI, ANDHRA PRADESH - 517501
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SHENG LONG

4224678 03/07/2019
SHENG LONG BIO-TECH (INDIA) PRIVATE LIMITED
Plot No. A-11/1, Part-A, SIPCOT Industrial Park, Thervoykandigai Village, Gummidipoondi Taluk, Thiruvallur, Tamil Nadu - 601202
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 30/12/2014

To be associated with:
2929337

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
4224700 03/07/2019
SUNILKIRAN EXPORTS PRIVATE LIMITED
162, G FLOOR, MALVIYA MARG, NEAR BANSHILAL CHOWK, HAZARIBAG - 825301
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4224706   03/07/2019
SHENG LONG BIO-TECH (INDIA) PRIVATE LIMITED
Plot No. A-11/1, Part-A, SIPCOT Industrial Park, Thervoykandigai Village, Gummidipoondi Taluk, Thiruvallur, Tamil Nadu - 601202
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
GOPIKA

4225159  04/07/2019
KRISHAN KUMAR MAKRANIA (SOLE PROPRIETOR)
M/S MAKRANIA OIL MILLS, KANINA ROAD, CHARKHI DADRI - 127306

Address for service in India/Apents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALL, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)

Used Since :01/04/2010

DELHI
Cattle Feed, Oil Cake, Cotton Seeds, Animal Feed, Animal Feedstuffs
4225607 04/07/2019
UTKARSH BANSAL
M/S S K ENTERPRISES 6/268 RAM BABU KI JEEN BELANGANJ PATHWARI LANE GOSHALA AGRA PROPREITOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Proposed to be Used
DELHI
PET FOOD, CATTLE FOOD AND FOOD STUFF FOR ANIMALS
OPTIBETAINE - C
4226178  05/07/2019
VINAY VASANT KULKARNI
trading as; SHREE PHARMA
FIRST FLOOR, STATE BANK COLONY NO.2, OPP. BHAGINI NIVEDITA BANK, SHAHU COLLEGE ROAD, PARVATI, PUNE – 411 009, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
VIDYADHAR KULKARNI AND ASSOCIATES
I-5, Shri Shankar Nagar Apartment, Near Vanaz company,

Proposed to be Used
MUMBAI
FOODSTUFF FOR ANIMALS, FEED ADDITIVES AND SUPPLEMENTS
4226397 05/07/2019

J.M.J. ADVERTISING AND MARKETING PVT. LTD.
JM J HOUSE ORCHARD AVENUE HIRANANDANI GARDENS POWAI MUMBAI-400 076

Proposed to be Used

MUMBAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFF FOR ANIMALS AND MALT, ALL BEING GOODS INCLUDED IN CLASS 31
SHAHIJOT CATTLE FEED

4226916  05/07/2019
SH. GAURAV JAIN PROPRIETOR OF M/S M. J. INDUSTRIES
BARNALA ROAD, RAIKOT, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/06/2019
DELHI
CATTLE FEED.
FOODSILO
864/4, PARWALA BLOCK, NEAR SUHASINI FLATS, B/H. MEASUEM PALDI, ELLISH BRIDGE, AHMEDABAD – 380006,
GUJARAT – INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES,
FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT IN
MOR CATTLE FEED

4227842   06/07/2019
SH. MAHESH KUMAR PROPRIETOR OF M/S GAURI INDUSTRY
NEAR JAIL, PAKI PAHI, BAJAKHANA ROAD, BARNALA-148101, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHELU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2017

DELHI

CATTLE FEED.
4228826  08/07/2019

JIBIN SABU PROPRIETOR OF M-TECHNOLOGIES
C/O M-TECHNOLOGIES , 565 A , NEAR K.S.E.B , PONKUNNAM , KOTTAYAM , KERALA 686506

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
VESNIT

4229131  08/07/2019

BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
A Company organized and existing under the laws of Germany

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; seeds, grains and vegetative parts of plants.
UXIE

4229134  08/07/2019
BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
A Company organized and existing under the laws of Germany

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; seeds, grains and vegetative parts of plants.
nangoo
4230081  09/07/2019
NANGOO COFFEE LLP
612 Gera Imperium 1, Patto Centre, Patto Plaza, Panjim, Goa 403001
limited liability partnership
Address for service in India/Agents address:
UNIVERSAL LEGAL ADVOCATES
161/162 MITTAL COURT, A WING, JAMNALAL BAJAJ MARG, NARIMAN POINT, MUMBAI 400021.
Used Since :25/01/2019
MUMBAI
raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; natural plants and flowers; bulbs, seedlings and seeds for planting; malt; unprocessed cereals; plant residue; raw coffee beans;
YAGNAM

4230091  09/07/2019

YAGNA AGRO INDUSTRIES PVT. LTD.,
Survey No. 456, 457/1, Purshottam Pura Road, Naika, Kheda – 387550, Gujarat.

Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT,
HAVON
4230141  09/07/2019
BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
A Company organized and existing under the laws of Germany
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; seeds, grains and vegetative parts of plants.
DISHMIX
4230205 09/07/2019
JANMEJAY RAJNIKANT VYAS
39, KAUSTUBH HOUSE, NR. ADESH FARM, AMBLI-BOPAL ROAD, AMBLI, AHMEDABAD - 380 058, GUJARAT, INDIA.
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Proposed to be Used
AHMEDABAD
ANIMAL FEEDSTUFF AND ANIMAL FOODSTUFF
SANTOM
4230477  09/07/2019
SANTOM HEALTHCARE PRIVATE LIMITED
83 ST NO- 7/4 SHAKTI VIHAR BADARPUR NEW DELHI SOUTH DELHI
Foodstuffs and beverages for animals, Malt Included in class 5
Private Limited Company
Proposed to be Used
DELHI
Foodstuffs and beverages for animals, Malt Included in class 5
4230539  10/07/2019
MUKESH SINGH
A-16, Akriti Apartment, Ratnakar Khand, South City, Telibagh, Cantonment, Lucknow, UP - 226002
Individual
Address for service in India/Agents address:
BRAJESH PURVAY
E-279/9, ROOP NAGAR, HARI NAGAR EXTENSION PART 3,BADARPUR, NEW DELHI-110044.
Proposed to be Used
DELHI
SUPARI, BETALNUTS
MANNIX
4232108  11/07/2019
BASF SE
Carl-Bosch-Strasse 38, Ludwigshafen am Rhein, Germany
A Company organized and existing under the laws of Germany
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; seeds, grains and vegetative parts of plants.
TRILINGA
Back to Mother Nature

4233153  12/07/2019
SRIPAD HOSPITALITY AND RETAIL PRIVATE LIMITED
7-91/1, Brindavan Colony, Kokapet Post, Via CBIT, Hyderabad, Telangana-500075, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/02/2019

To be associated with:
4119550

CHENNAI
Pulses, fresh; Herbs, fresh; Blackberries, fresh; Fresh fruits; Mixed fruits [fresh]; Fresh fruits and vegetables; Seeds, Organic fresh fruit and vegetables; Fresh fruits, nuts, vegetables and herbs; Fresh vegetables; Organic fresh vegetables.
4233651   12/07/2019
KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :03/01/2000
DELHI
BETEL NUTS (SUPARI), FRESH MINT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; BETEL NUTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
4233652 12/07/2019
KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :03/01/2000
DELHI
BETEL NUTS (SUPARI), FRESH MINT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; BETEL NUTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
RIWAAZ

4234483  13/07/2019
ONE87 GLOBAL TRADEPEX PRIVATE LIMITED
B-1449/64-A, GALI NO. 6 DURGA PURI DELHI- 110093
Company
Address for service in India/Agents address:
SWATI JAIN.
44, 1st floor, Street Number-2, Pratap Nagar, Mayur Vihar-I, Delhi-110091.
Used Since :25/10/2018

DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
CHUNKY GRAVY
4234704    15/07/2019
GITWAKO FARM INDIA (P) LTD.
42, BIRBAL ROAD, JANGPURA EXTN., NEW DELHI-110014.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

DOG FOODS, DOG BISCUITS, FOODSTUFFS FOR DOGS, BEVERAGES FOR DOGS, FOODS FLAVOURED WITH LIVER FOR FEEDING DOGS, FOODS CONTAINING CHICKEN FOR FEEDING DOGS AND FOODS IN THE FORM OF RINGS FOR FEEDING TO DOGS, ANIMAL FOOD, ANIMAL FOODSTUFFS, FOODSTUFFS FOR PET ANIMALS INCLUDED IN CLASS 31.
ITISHA

4234879   15/07/2019

SUNGRO SEEDS PRIVATE LIMITED
19, Raj Mahal, 84, Veer Nariman Road, Mumbai, India - 400 020

Company

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
MUMBAI

Seeds, raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs, natural plants and flowers, raw and unprocessed grains, bulbs, seedlings and seeds for planting
4234880  15/07/2019
SUNGRO SEEDS PRIVATE LIMITED
19, Raj Mahal, 84, Veer Nariman Road, Mumbai, India - 400 020
Company

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
MUMBAI
Seeds, raw and unprocessed agricultural, aqua-cultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs, natural plants and flowers, raw and unprocessed grains, bulbs, seedlings and seeds for planting
SNIFFER
4234967  15/07/2019
ROSSARI BIOTECH LIMITED
201, A AND B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400078
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
PET FOODS; GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS; PRODUCTS FOR ANIMAL LITTER; FOODSTUFFS AND BEVERAGES FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS AND BEVERAGES
SNIFFY
4234968  15/07/2019
ROSSARI BIOTECH LIMITED
201, A AND B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400078
Proposed to be Used
MUMBAI
PET FOODS; GRAINS AND SEEDS; LIVE ANIMALS, BIRDS AND FISH; CUTTLEFISH BONE, BONES FOR DOGS, EDIBLE CHEWS FOR ANIMALS; PRODUCTS FOR ANIMAL LITTER; FOODSTUFFS AND BEVERAGES FOR ANIMALS, BIRDS AND FISH AND ADDITIVES FOR SUCH FOODSTUFFS AND BEVERAGES
Fibronil
4237224   17/07/2019
M/S JAK VET ANIMAL HEALTHCARE LLP
Shop No 9 and 10,A Wing,Ground Floor,Swarna Kalash,Manchar,Tal-Ambegaon,Dist-Pune-410503
Limited Liability Partnership
Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038
Proposed to be Used
MUMBAI
Unprocessed flax seeds,seeds,Grains(seeds),unprocessed seeds, unprocessed grains,chillies,raw nuts,sunflower seeds,wheat,barley,unprocessed barley, unprocessed edible sesame, agricultural and aqua cultural crops, horticulture and forestry products, natural plants and flowers; foodstuffs for animals, malt
TRADITIONAL SMALL MILLETS AND HERBAL PRODUCER COMPANY LIMITED
410, PULIYANOOR VILLAGE, SINGARAPETTAI POST, UTHANGARI TALUK, KRISHNAGIRI Krishnagiri TN 635307 IN
FARMER PRODUCER COMPANY LIMITED

Address for service in India/Attorney address:
S P PAVAN KUMAR
NO.1, ABDUL FAROOK SAHIB STREET, PALLAVARAM, CHENNAI - 600043
Used Since :27/03/2018

CHENNAI

grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
4237860  17/07/2019
SUSHIL SINGH KUSHWAHA S/O JITENDRA SINGH
5/35 New Colony, Near Sunhari Masjid, Garhi Jadeed Farrukhabad - 209625 (India)
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P, M-
09871034747, 09990034747

Proposed to be Used
DELHI
Fresh Fruits And Vegetables, Unprocessed Forestry Products, Raw Forestry Products, Fresh Vegetables, Food For
Animals, Cattle Feed, Poultry Feed, Khall, Chokkar, Cotton Seed Cake, Mustered Cake, Sunflower Cake Being Foodstuff
For Animals, Animal Feed Supplement, Edible Food For Animals For Chewing Cellulose For Use As Animal Bedding,
Agricultural Grains For Planting, Agricultural Seeds, Unprocessed Seeds, Chopped Straw For Use As Animal Bedding,
Bran Mash For Animal Consumption, Plant Seeds, Foodstuffs For Animals, Pet Food, Wheat Germ For Animal
Consumption, Yeast And Grains For Animal Consumption, Linseed Meal For Animal Consumption, Grains For Animal
Consumption
JeRo

4238259  17/07/2019

GYANARANJAN ROUTARAY
Balada Postal gebindpur Cuttack odisha-754018
Proprietor

Proposed to be Used

KOLKATA

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
4238288  17/07/2019
MANJIT SINGH PROPRIETOR M/S BAL SEEDS
VILL. SIDHWAN, P.O. PADDE , TEHSIL BATALA , DISTT. GURDASPUR,PUNJAB
SOLE PROPRIETOR
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2015
DELHI
AGRICULTURE SEEDS , GRAINS INCLUDED IN CLASS 31
4238602  18/07/2019
PANKAJ SHARMA
C/o Sri Raj Complex, Nagri Bus Stand, Kathua, Jammu & Kashmir
Individual
Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34
Used Since :23/12/2018
DELHI
Agricultural, Horticultural & Forestry products
4238792  18/07/2019
HW WELLNESS SOLUTIONS PVT. LTD.
SURVEY NO. 261/2, MARUNJI ROAD, LAXMI CHOWK, OPP.GURUKRUPA HOSPITAL, HINJEWADI, PUNE -411057
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
PRITHVI LEGAL
B-4, GANESH TOWER, BASEMENT, DADA PATIL WADI, OPP. THANE STN., THANE (W)-400 601.

Used Since :01/09/2014

MUMBAI

RAW AND UNPROCESSED GRAINS AND SEEDS OATS, BARLEY GRAIN JOWHAR GRAIN BAJRA GRAIN, PUMPKIN SEED
SUNFLOWER SEED WATERMELON SEED AND CHIA SEEDS UNPROCESSED CEREALS FRESH FRUITS AND
VEGETABLES FRESH HERBS, NATURAL PLANTS AND FLOWERS SEEDLINGS AND SEEDS FOR PLANTING MALT
Trade Marks Journal No: 1915 , 19/08/2019  Class 31

4239105   18/07/2019
DHAVAL GANESHBHAI PRAJAPATI TRADING AS HAPPY MALL
Jog Ashram, Ni Bajuma, Tametar Road, Surendra Nagar, Thangadh, Gujarat - 363530
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs.
ROSE GOLD

4240733   19/07/2019

DEEPAK PATIL
Gramsachivalay, At Post-Dudhgaon-416315, Dist-Sangli,
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI

Foodstuffs For Animals, Cattle Feed, Livestock Feed, Animal Feed, Feed For Floating Fish. Agricultural, Horticultural And Forestry Products And Grains Not Included In Other Classes; Live Animals; Fresh Fruits And Vegetables; Seeds, Natural Plants And Flowers.
Trade Marks Journal No: 1915, 19/08/2019 Class 31

4241358 20/07/2019
GAYATHRI BHARANI
KVM SWARNABHOOMI, S9, C BLOCK, SRIRANGAM, TIRUCHIRAPPALLI, TAMIL NADU - 620006

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt; Organic fresh fruit and vegetables
INNOVA
4242759  22/07/2019
INNOVA AGRI GENETICS SCIENCE, PROPRIETOR MR. UMESHKUMAR NATVARLAL PATEL
50, Anul Estate, Near Railway Crossing, Opposite Maszid, Sarkhej, Ahmedabad, Gujarat,
Proprietorship Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :25/03/2009
To be associated with:
4192612
AHMEDABAD
Agricultural Seeds
1708221   09/07/2008
SHILPA BEVERAGES PVT. LTD.
5/6, SARASWATI APARTMENT, OPP. HOTEL REKHI, SHIVAJI ROAD, PANVEL, RAIGAD, -40 206.
MANUFACTURE AND MERCHANT
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT.
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/04/2006
MUMBAI
MINERALS AND AERATED WATER AND OTHER NON ALCOHOLIC DRINKS AND JUICES, BEERS, ALE AND PORTERS,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SOFT DRINK LIQUID, CONCENTRATE, BEVERAGES
AND SYNTHETIC AND SQUASHES.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2674228  07/02/2014
FUTURE ENTERPRISES PRIVATE LIMITED
31, HARRISON ROAD, #8- 01, FOOD EMPIRE BUILDING, SINGAPORE, 369649
TRADING
A COMPANY INCORPORATED UNDER COMPANIES ACT-1956
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/01/2014
To be associated with:
2403943
DELHI
MINERAL AND AERATED WATER, NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS AND FRUIT JUICES, SYRUPS, FLAVOURED DRINKS, PREPARATIONS FOR MAKING BEVERAGES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "ICE TEA" and " OTHER DESCRIPTIVE MATTER AND "MARK TO BE USED AS A WHOLE".
2403943..
2806500   10/09/2014
S.ANANDAN
C.VENKATESAN
trading as ;AQUA BEST
NO:47/4A, CHINNA KALLI PALL! VILLAGE, KALENDRA POST, VANIYAMBADI 635751, VELLORE DIST, TAMIL NADU, INDIA.
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT 1932
Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
2847482   21/11/2014
NIF PRIVATE LIMITED
119-121 (PART), BLOCK P & T, FAZALGANJ, KALPI ROAD, KANPUR-208012, UP
MERCHANTS & MANUFACTURERS
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2007
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
syrups and other preparations for making beverages; included in class 32
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD
INDIA..
Mark should be used as whole..
2988047    17/06/2015
SANJEEV PAUL
trading as ;Sanjeev Paul
E-1, Mansarover Garden, New Delhi - 110015
Trading
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN Vihar Extn., DELHI-110051
Used Since :06/06/2015
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
3105515  25/11/2015
VINODBHAI PANNALAL PRAJAPATI
trading as ;SAAWARIYA FARIYALI KHICHDI ICE CREAM & JUICE
101, SHIV DARSHAN APARTMENT, OPP. AMRIT KUNJ, UMA BHAVAN CHAR RASTA, BHATAR ROAD, SURAT, GUJARAT
STATE, INDIA
MANUFACTURER AND MERCHANT
A SOLE PROPRIETORY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :23/12/2014
AHMEDABAD
MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES FOR SALE IN THE STATE OF GUJARAT ONLY.
Goods restricted for sale in the state of Gujarat only..
NATURE HILLS
3112994 02/12/2015
MR. ANUJ KUMAR BHULLAR
trading as B.N. ASSOCIATES
KAVI NAGAR, GAJRAULA J.P.NAGAR, GAJRAULA-244235, UP
TRADING AND MANUFACTURING

Proposed to be Used
DELHI
PACKAGED DRINKING WATER, CARBONATED SODA WATER, BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3193717  23/02/2016
MINNEE
trading as ;ARYA BEVERAGE
BRAHMA NAGAR (NEAR MVM PUBLIC SCHOOL) ROBERTSGANJ, DISTRICT-SONBHADRA-231216 (U.P.),
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :07/08/2015
DELHI
PACKAGED DRINKING WATER.
3215828  21/03/2016
RADHIKA DEVI
SHIV NAGAR, COIALA GALI, UNNAO, U.P. INDIA
MERCAHANTS & MANUFACTURERS
Proposed to be Used
DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS.
3278822 08/06/2016
SIKDAR FOOD & BEVERAGE PRIVATE LIMITED
trading as :SIKDAR FOOD & BEVERAGE PRIVATE LIMITED
8A/8B, KABI BHARAT CHANDRA ROAD, NARAYANI TOWER, BLOCK-A, 4TH FLOOR, FLAT-B, DUM DUM, KOLKATA - 700 028.
MANUFACTURER, MERCHANT & TRADER
AN INDIAN COMPANY
Address for service in India/Attorney address:
KOSTA TRADE MARK COMPANY
451/F,G.T. ROAD,P.O.MAHESH,DIST.HOOGHLY,PIN-712 202,WEST BENGAL,INDIA
Used Since :01/04/2016
KOLKATA
PACKAGED DRINKING WATER INCLUDED IN CLASS-32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RAIN DROPS EXCEPT AS DEPICTED.
TRIPPCOOL

3288226   18/06/2016

SHIVAM INDIA BEVERAGE
Surender Bhutyani
Smt. KamalJeet Kaur
trading as ;Shivam India Beverage
Vill - Narpatpur-Sakatpur, Chakulua, Kaladungi, Haldwani, Nainital, Uttarakhand
Manufacturers and Traders

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028
Used Since :18/06/2016

DELHI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit, juices; syrups and other preparations for making beverages included in class 32.
Trade Marks Journal No: 1915 , 19/08/2019 Class 32

3292651 24/06/2016
ASSAM AGROTECH PVT. LTD.
1, LSC, BLOCK A3, JANAKPURI, NEW DELHI-110058
MANUFACTURE AND TRADER

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :16/11/2015

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3296314  29/06/2016
MR PAWAN KUMAR DABAS
MRS. BEERO DEVI
trading as; LOTUS SUSTAINABLE LLP
F-172, SECTOR-1, BAWANA INDUSTRIAL AREA, DELHI-110039
MERCHANTS/ MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since : 06/05/2016

DELHI
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES PER CLASS-32.
3308635  13/07/2016
HIGH FIELD DISTILLERS & BOTTLERS PRIVATE LIMITED
211, Industrial Area Phase-I, Chandigarh- 160002.
Manufacturer and Merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :30/04/2014

DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
PRINCE DEW

3312808   19/07/2016
M/S. SHRI BRAHM SHAKTI PRINCE BEVERAGES PVT. LTD.
E-291(BASEMENT), GREATER KAILASH-1, NEW DELHI-110048
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :15/04/2016

DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
VARAHI

3317116    22/07/2016

PRAMIT SANGHAVI trading as ;V2 CORP.

218A, HPSIDC Industrial Area, Baddi, Himachal Pradesh.
Manufacturers, Merchants and Service Providers
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since :16/08/2006

To be associated with:
2234665

DELHI

Mineral and aerated waters and other non-alcoholic drinks
FLASH ENERGY DRINK

3347967   29/08/2016
FLASH ENERGY COMPANY
5105 Weber Lane Skokie, Illinois 60077, United States of America
Manufacturer And Merchant
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Energy drinks, energy shots.
3409353    15/11/2016
AKRAM ZAMIR
trading as ;EUREKA ENTERPRISE
DHARSA,DAKSHINPARA,PO.BALTIKURI,P.S.DASNAGAR,HOWRAH-13
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :29/03/2014
KOLKATA
MINERAL & AERATED WATERS, BEERS, OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS & FRUIT JUICES, SYRUPS & OTHER PREPARATIONS FOR MAKING BEVERAGES.
3471869 02/02/2017
ROCKVIEW BEER BAR AND GRILL PVT. LTD.,
trading as ;ROCKVIEW BEER BAR AND GRILL PVT. LTD.,
D.NO.3-6-659, FLAT NO.5 B, ANUSHKA ENCLAVE, STREET NO.9, HIMAYAT NAGAR, HYDERABAD-500 029 (T.S) INDIA
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :10/02/2016
CHENNAI
SOFT DRINKS, FRUIT DRINKS, FRUIT JUICE, SYRUPS, ENERGY DRINKS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Subject to restrict the area to Andhra Pradesh and Telangana only.
FRUZON

3527725  15/04/2017
MEGHA BOTTLING
Sri Ganesh Complex, Darbe, Puttur, D.K.District, Karnataka - 574202
active
Address for service in India/Attorney address:
ANNAPOORNA.S
NO.5/1, 6TH FLOOR, PENTHOUSE 1, RICH HOMES, RICHMOND ROAD, BANGALORE - 560 025.
Used Since :15/10/2011

CHENNAI
Beers; minerals and aerated waters and other non alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; de-alcoholised drinks; beer wort, preparation for making beverages, cocktails (non alcoholic), effervescent beverages (pastilles for), essences for making beverages, fruit extracts (non-alcoholic), fruit juices, fruit nectars (non-alcoholic), ale, fruit, vegetable and plant must (unfermented), Hope (Extracts of) for making beer isotonic beverages, juice (fruit), lemonades, litha water, malt wort, waters (beverages), Whey beverages, vegetable juices (beverages); nectars, fruits, vegitables, flowers, plants and trees (non-alcoholic) for juices and drinks, pastilles for effervescing beverages, powders for effervescing beverages, sarsaparilla (soft drinks), seltzer water, sorbets (beverages), table water.
Trade Marks Journal No: 1915, 19/08/2019  Class 32

MANPASAND BEVERAGES LIMITED
E-62, MANJUSAR G.I.D.C., SAVALI ROAD, VADODARA - 391 775. GUJARAT - INDIA.
Address for service in India/Attorney address:
NANAVATI ASSOCIATES
NANAVATI ASSOCIATES Advocates, Patent & Trade Mark Attorneys Satyam Corporate Square, Block-B, B/h Rajpath Club, Off S G Road, Bodakdev, Ahmedabad

Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3637461  18/09/2017
NEFA BREWERIES PVT. LTD.
trading as ;NEFA BREWERIES PVT. LTD.
LAKHI VILLAGE,NIRJULLITANAGAR CAPITAL COMPLEX,ITANAGAR,ARUNACHAL PRADESH,INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
BEERS AND NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS-32.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3701907   13/12/2017
CHETAN ANANDRAO CHAVAN
R S No 79/1, Shankar Residency, Chambhukhadi, Shinaganapur, Tal. Karveer, Dist. Kolhapur
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/01/2016
MUMBAI
Drinking water.
KERALA WATER AUTHORITY
PUBLIC HEALTH DIVISION, PAMPOORIPPARA, KALLARAKKADAVU (RING ROAD), PATHANAMTHITTA, PATHANAMTHITTA DISTRICT, KERALA STATE, PIN- 689645, INDIA
KERALA WATER AUTHORITY, (CONSTITUTED UNDER THE KERALA WATER SUPPLY AND SEWERAGE ACT, 1986)

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN- 682 018

Used Since: 16/11/2017

CHENNAI
REVERSE OSMOSIS (RO) TREATED DRINKING WATER BEING INCLUDED IN CLASS 32

No exclusive right over PAMBA THEERTHAM separately except as substantially shown in the representation of the mark.
3748984  09/02/2018
VIJAYAGANDEEPAN
No. 481, LIG II 4th Cross Main Road, TNHB(MMDA) Mathur, Chennai- 600068
Individual

Address for service in India/Attorney address:
IYEM PERUMAL
NO.9, 1ST STREET, DEVI NAGAR, M.M.C. CHENNAI-051.

Proposed to be Used
CHENNAI
Fruit juices and fruit drinks, Drinks, non-alcoholic.
3753144  14/02/2018
ANANDA R
#156, VINAYAKANAGARA, HAGADURU WHITEFIELD, BENGALURU-560066
INDIVIDUAL
Address for service in India/Attorney address:
PATSON LEGAL KNOWLEDGE PROCESS PVT. LTD
No.1297, 3rd Floor, 30th main, B.S.K. 2nd stage, Bangalore- 560070.
Used Since :12/12/2007

CHENNAI
Aerated water; beer; cocktails[non-alcoholic]; energy drinks; fruit juices; lemonades; non-alcoholic beverages; non-alcoholic fruit extracts; mineral water [beverages]; Rice-based beverages, other than milk substitutes; smoothies; soda water; soft drinks; syrups for beverages; syrups for lemonade; tomato juice [beverage]; vegetable juices [beverages]; waters [beverages].
3797642 05/04/2018
PATIL ENTERPRISES
SURVEY NO. 50, KEDGAON, PUNE-SOLAPUR HIGHWAY,TAL-DAUND,PUNE-412203
PARTNERSHIP FIRM
Address for service in India/Agents address:
SAURABH MAHENDRA SHUKLA
6A, ANANDMAYEE APARTMENTS, NEXT TO ICICI BANK, KARVE ROAD, ERANDWANE, PUNE-411004.
Proposed to be Used
MUMBAI
MINERAL WATER, NON-ALCOHOLIC BEVERAGES, PURE DRINKING WATER,PACKAGED DRINKING WATER
ANURAG RAIKWAR TRADING AS M/S MANORAMA MINERAL INDUSTRY
Vill Noniya, P.O Baraheta, Teh Gotegaon, Dist Narshingpur MP
Proprietary Concern

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI WATER
GUERILLA
3805868  14/04/2018
ACE ALCUBEV PVT. LTD.
503, CRYSTAL PLAZA, OPP. SOLITAIRE CORPORATE PARK, ANDHERI-GHATKOPAR LINK ROAD, CHAKALA, ANDHERI (E), MUMBAI - 400 099
MANUFACTURERS

Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
M/S. ADTRADE ENTERPRISE, D/2, MUGDUM NIWAS, MOHILI VILLAGE, NEAR LAXMINARAYAN MANDIR, SAKINAKA, MUMBAI-400 072.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3169497..
3809602    18/04/2018
S.A.S. QUALITY GLOBAL EXIM PVT. LTD.
7, Navratan Bagh, Near St. Paul Primary School, Indore - 452001, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
ANSHAY RAI
201, MANGLAM RESIDENCY, 93, SHRINAGAR EXTENSION, INDORE (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Beer, mineral and aerated waters, and other non-alcoholic drink, fruit drinks and fruit juices, syrups and other preparations for making beverages
FRESHONA

3876721  03/07/2018

JAVED KHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS DELTA ENTERPRISES
LT, 4/4, Vijay Nagar, Marol Maroshi Road, Andheri (E), Mumbai - 400069, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
3914175    11/08/2018
MRS. PRACHI A. PARANJPE
36, Paranjpe Park, Madhavnagar Road, Sangli-416416. Dist-Sangli.
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Used Since :24/09/2015
MUMBAI
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
NAMOJAL

3937732  07/09/2018

MS NEELAM SACHIN PALANDE
4 / 5, ANSARI HOUSE, WESTERN EXPRESS HIGHWAY, NEAR HOTEL MAHARAJA, DAHISAR (EAST), MUMBAI – 400 068
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
BEER, MINERAL AND AERATED WATERS, AND OTHER NON – ALCOHOLIC DRINKS AND PACKAGE DRINKING WATER
Trade Marks Journal No: 1915 , 19/08/2019 Class 32

3966580 07/10/2018
K. JAYAPRAKASH
4/695, ANNAI SATHYA NAGAR, MAIN ROAD, RAMAPURAM, CHENNAI - 600 089, TAMIL NADU AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
AERATED FRUIT JUICES; FRUIT SQUASHES

No exclusive right over the descriptive matters appearing in the representation of the mark and Subject to restrict the area to Tamil Nadu only.
Trade Marks Journal No: 1915 , 19/08/2019       Class 32

3983706    26/10/2018

N.N.KEERTHANA TRADING AS HERIGATE AGRO COMPANY
NO.7, PERIYAR STREET, NALLAGOUNDENPALAYAM, GOBICHETTIPALAYAM (POST), ERODDE - 638 452, ERODE DIST,
TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Fruit juices, Coconut juice [beverage], Vegetable juices [beverages] and Sherbets [beverages].
5 Elements

3987039  30/10/2018

VVR INDUSTRIAL LINKS
1/217-5, Kooraikundu Village, Kooraikundu, Virudhunagar
Safety Macthes
Partnership Firm

Proposed to be Used

CHENNAI

Water and Non-Alcoholic Beverages
3990121  01/11/2018
SANJAY TUKARAM DATIR
Khambe , Tal – Sangamner , Dist - Ahmednagar
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Mineral And Aerated Waters, And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages.
LYKKE

4057082  15/01/2019
HITESH CHAWLA
G1701, BESTECH VIEW SPA, SECTOR 47, GURGAON – 122001 INDIA,
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
FRUIT AND VEGETABLES JUICES, FRUIT BEVERAGES, WATERS AND MINERAL WATERS, NONALCOHOLIC BEVERAGES, SHERBETS.
4153945  22/04/2019
SMR BEVERAGES PVT LTD
trading as ;SMR BEVERAGES PVT LTD
S-3, II FLOOR, PHASE-II, GREEN PEACE APARTMENTS, MCDONALDS ROAD, CANTONMENT, TRICHY-620 001,TAMILNADU INDIA
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used
CHENNAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4167439  04/05/2019

TIBBS FOODS PRIVATE LIMITED
612 – B WING, KANAKIA WALL STREET, CHAKALA, ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400093
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Used Since :01/04/2006

MUMBAI

BEERS, MINERALS AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES, SMOOTHIES, SHERBETS (BEVERAGES), NON ALCOHOLIC FRUIT EXTRACTS, FRUIT NECTARS (NON ALCOHOLIC), PEANUT MILK (NONALCOHOLIC BEVERAGES)
RK INDUSTRIES
D.NO:1-228,CHAKRAYAPALEM,NEAR DAVALURU,GUNTUR-522301,ANDHRA PRADESH.
MANUFACTURING
PROPRIETOR
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31,1st FLOOR, SRI SAI NILAYAM, DAY&NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR, VISAKHAPATNAM-530016. ANDHRA PRADESH, INDIA.

Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks, and fruit juices; syrups and other preparations for making beverages, soda.
4192397   30/05/2019
K. D. LIQUOR & FERTILIZER PRIVATE LIMITED
503, N.P. CENTRE NEW DAK BUNGLOW ROAD, PATNA – 800 001, BIHAR, INDIA
An Indian company incorporated under the Companies Act, 1956 and subsisting under Companies Act, 2013
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.
Used Since : 29/03/2014
KOLKATA
Beers; mineral and aerated waters and other non-alcoholic drinks.
LAZYBONES 4194555 01/06/2019

POSITIVE FOOD VENTURES PVT LTD
12/56, PIONEER COMPLEX, SAHIBABAD INDUSTRIAL AREA SITE IV, GHAZIABAD, UP 201010
BODY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used

DELHI

MINERAL AND AERATED WATER, NON-ALCOHOLIC BEVERAGES; FRUIT DRINKS AND FRUIT JUICES, SYRUPS, FLAVOURED DRINKS, PREPARATIONS FOR MAKING BEVERAGES
MOUNTAIN DEW ICE

4202211 10/06/2019

PEPSICO, INC.
700, Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
436257, 2362697, 3365817

DELHI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
MTN DEW ICE

4202212  10/06/2019
PEPSICO, INC.
700, Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
1741102, 1741103, 1741131, 1741132, 1741133, 1741145, 1778523

DELHI
Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
Muddy Puddle

4206240   14/06/2019
MUDDY PUDDLE FOODS PVT LTD
2-D3, Devasandra Industrial Area, K.R. Puram, Hobli, Mahadevapura Post, Bengaluru – 560048

Artificial person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since :01/11/2015

CHENNAI
Fruit beverages
4206241 14/06/2019
MUDDY PUDDLE FOODS PVT LTD
2-D3, Devasandra Industrial Area, K.R. Puram, Hobli, Mahadevapura Post, Bengaluru – 560048
Artificial person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since :09/12/2015
To be associated with:
3216897
CHENNAI
Fruit beverages
4206405  14/06/2019
WEIZMANN INTERNATIONAL LIMITED
26, Gobind Mahal, 86-B, Netaji Subhash Road, Marine Drive, Mumbai - 400002, Maharashtra
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
415037
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
ZESTY VIBE

4210002  18/06/2019
TEJAS INDRAVADAN SHAH TRADING AS M/S. ZESTY VIBE
Kolte Patil Life Republic R7 D 1007, Hinjawadi Ph 2, Marunji, Pune, Maharashtra, India 411057
Sole Proprietor

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Proposed to be Used
MUMBAI
Juices; mineral and aerated waters; Waters [beverages]; Sorbets [beverages]; Sherbets [beverages]
TOGITO

4213232  21/06/2019

AKSHAYA FOOD PRODUCTS
NO. 21/2, CARPENTER STREET, PERAMBUR, SEMBIUM, CHENNAI – 600011, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :04/06/2019

CHENNAI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATER, SOFT DRINKS, SYRUP, JUICES, FRUIT DRINKS, FRUIT JUICES, CARBONATED MINERAL WATERS, FROZEN CARBONATED DRINKS AND BEVERAGES, FRUIT-FLAVORED CARBONATED DRINKS AND BEVERAGES, NON-ALCOHOLIC CARBONATED BEVERAGES AND DRINKS, NON-CARBONATED SOFT DRINKS, NON-ALCOHOLIC CARBONATED DRINKS
AHARVEDA ORGANIC

4213367    21/06/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
To be associated with:
3578733, 4162630

MUMBAI
Soft drink concentrates, beverages, non–alcoholic cocktails, non–alcoholic drinks, syrups and other preps. for making beverages, fruit juices, fruit drinks, vegetable juice, sweet drinks prepared with rice and malt, lemonades and syrup for lemonade
4216394    25/06/2019
ADITYA PANKAJKUMAR ZAVERI
4/602, MOTA BAZAR, HAVELI STREET, NAVSARI - 396445, GUJARAT, INDIA
Sole Proprietor of ELIXIR CORPORATION

Address for service in India/Attorney address:
UPENDRA PATEL
UPENDRA PATEL & ASSOCIATES, 63/A, 6TH FLOOR, MAHER PARK-A, ATHWAGATE, NANPURA, SURAT - 395 001 - GUJARAT

Used Since : 14/11/2018

To be associated with:
4216395

AHMEDABAD
NATURAL FRUIT JUICE BASED BEVERAGES
4218580   27/06/2019

MD. MONIRUL ISLAM

trading as ;HASHEM FOODS LIMITED
P-45, RASTRAGURU AVENUE, NAGER BAZAR, NORTH 24 PARGANAS
MANUFACTURER & MERCHANT

Proposed to be Used

KOLKATA

FRUIT DRINKS AND FRUIT JUICES, SODA WATER, MINERAL AND AERATED WATERS, NON ALCOHOLIC DRINKS
4219756  28/06/2019
ADITYA BIRLA MANAGEMENT CORPORATION PRIVATE LIMITED
CORPORATE LEGAL CELL, ADITYA BIRLA CENTRE, GROUND FLOOR, C WING, S.K. AHIRE MARG, WORLI, MUMBAI-400030
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956.

Proposed to be Used

MUMBAI
All beverages including fruit drinks and fruit juices; beers, mineral and aerated waters; syrups and other preparations used for making beverages and other non-alcoholic drinks included in class 32
PURESEAL
4220022 28/06/2019
ANIMA ENTERPRISE
VILL & P.O. MANKAR, PS-BUBUD, DIST-PURBA, BARDHAMAN, WEST BENGAL-713144
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADAPUR, DELHI - 110033

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4220237    28/06/2019
ALERT INDUSTRIES PRIVATE LIMITED
223/224 ELDECO COLONY GOMTI NAGAR LUCKNOW 226010
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4221327    01/07/2019
RIPAN RAJENDRA SHAH
No. 7, 1st Floor, Dhan Mansion Building, Avantikabai Gokhale Road, Opera House, Mumbai - 400004.
Active
Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED
Proposed to be Used
MUMBAI
non-alcoholic beverages, non-alcoholic fruit juice beverages included in class 32
4221704  01/07/2019
MR. RAJESH MANSUKHBHAI SAVANI
OPP. MOTEL THE VILLEGEE HOTEL, HARIPAR PAL, KALAWAD ROAD, RAJKOT
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
FRUIT DRINKS AND FRUIT JUICES, SOFT DRINKS, MINERAL WATERS, FRUIT COCKTAILS, SODA WATER, VEGETABLE JUICES, FRUIT JUICES- INCLUDING IN CLASS-32
RIKSON
4221922 01/07/2019
BALVINDER SINGH BEHAL
R C MARG OPP. BMC OFFICE MS BUILDING NO 19 RN 656 CHEMBUR COLONY FCI MUMBAI 400074
TRADING
proprietorship

Proposed to be Used

MUMBAI
Non Alcoholic Beverages Mineral and Aerated Waters / Fruit Beverages Fruit Juices Syrups
PCOS

4222580 02/07/2019

MERHAKI FOODS AND NUTRITION PRIVATE LIMITED
B-203B, 10B Scheme, Near Gopalpura Bypass, Jaipur, Rajasthan – 302018
PRIVATE LIMITED

Address for service in India/Attorney address:
KARAN SETIYA
ENNoble IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
AHMEDABAD

Protein-enriched sports beverages; beers; mineral and aerated waters and other non-alcoholic beverages; fruit and
vegetable beverages and fruit and vegetable juices; syrups and other preparations for making beverages, nutritionally
fortified beverages, vitamin fortified non-alcoholic beverages, fortified waters; fortified beverages.
UTI
4222583  02/07/2019
MERHAKI FOODS AND NUTRITION PRIVATE LIMITED
B-203B, 10B Scheme, Near Gopalpura Bypass, Jaipur, Rajasthan – 302018
PRIVATE LIMITED
Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used
AHMEDABAD
Protein-enriched sports beverages; beers; mineral and aerated waters and other non-alcoholic beverages; fruit and
vegetable beverages and fruit and vegetable juices; syrups and other preparations for making beverages, nutritionally
fortified beverages, vitamin fortified non-alcoholic beverages, fortified waters; fortified beverages.
BRIBERI

4222837  02/07/2019

VINEET CHANDAK
M-12, ANA SAGAR LINK ROAD, AMER - 305001 (RAJASTHAN)
AN INDIVIDUAL

Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)

Used Since: 01/07/2019

AHMEDABAD
MINERAL AND AERATED WATERS
4223381  02/07/2019
SAYEDA SAMRIN. S. KADRI PROPRIETOR OF S.K. MINERALS
INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, MINERAL AND OTHER NON-
ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES, SODA INCLUDED IN CLASS 32.
RAJESH KUMAR
1st Floor, No: 05, Old Number: 135, 4th Cross, 7th Main, Jayanagar 2nd Block, Bangalore - 560 011, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI

Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
HARI SHANKAR TIWARI PROPRIETOR OF RD MINERAL WATER
PAHADI PARA, GUDHIYARI, RAIPUR, (C.G.)
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4223962    03/07/2019
M/S JANUZ UNIVERSAL
305, Mahinder Chambers, 619/28 Chembur, Mumbai - 400071
Partnership Firm

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
To be associated with:
4012413
MUMBAI
Beers; mineral and aerated water
4224265   03/07/2019
GAO FEI
No. 401, Unit 3, Building 20, Jixi Railway Dormitory, Huaiyin District, Jinan City, Shandong Province, China
Individual
Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30
Proposed to be Used
DELHI
non-alcoholic beverages flavoured with tea; vegetable juices [beverages]; soya-based beverages, other than milk
substitutes; rice-based beverages, other than milk substitutes; fruit juices; must; non-alcoholic beverages; beer
4224452  03/07/2019
ROHAN ANIL JAGTAP
526/B1, YASHWANT BUILDING, SOPANKAKA ROAD, NEAR WAGHIRE VIDHYALYA SASWAD PUNE 412301
INDIVIDUAL
Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER MINERAL WATER, AERATED WATER, OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS
AND FRUIT JUICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES AND DE-ALCOHOLISED INCLUDED
IN CLASS 32
QUAFRESH
4225458  04/07/2019
ARSHAD ALI PROPRIETOR OF M/S R.A. ENTERPRISES
H.NO. 258, C-BLOCK, GALI NO. 10, SHRI RAM COLONY, RAJEEV NAGAR, KHAJURI, DELHI-110094
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4225848  04/07/2019
CHIKU ARTS PRIVATE LIMITED
A-59, SHISH RAM PARK, UTTAM NAGAR, DELHI WEST DELHI - 110059
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
FOODSILO
864/4, PARWALA BLOCK, NEAR SUHASINI FLATS, B/H. MEASUEM PALDI, ELLISH BRIDGE, AHMEDABAD – 380006,
GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS – 32.
BANTER

4227109  05/07/2019

KRATOS FOOD PRIVATE LIMITED
B-1201, Westgate, Nr. YMCA Club, S.G. Highway, Makarba Ahmedabad – 380054, Gujarat
A company incorporated in Ahmedabad, Gujarat

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

AHMEDABAD

mineral, aerated and still waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4227112  05/07/2019
KRATOS FOOD PRIVATE LIMITED
B-1201, Westgate, Nr. YMCA Club, S.G. Highway, Makarba Ahmedabad – 380054, Gujarat
A company incorporated in Ahmedabad, Gujarat

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
AHMEDABAD
mineral, aerated and still waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Waoaloe

4227783  06/07/2019
HUIFE TWOBROS PVT. LTD.
A-94, Freedom Fighter Enclave, IGNOU Road, Neb Sarai, New Delhi - 110068
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Aloe vera juices.
Proposed to be Used

KOLKATA

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
KAUSHAL PATEL
8, SHREYAS SOCIETY, OPP. JAIL, JAIL ROAD, MEHSANA 384002, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

ALOE VERA DRINKS, NON-ALCOHOLIC; CARBONATED WATER / AERATED WATER; COCKTAILS, NONALCOHOLIC; ENERGY DRINKS; CIDER, NONALCOHOLIC; MUST; FRUIT JUICES / FRUIT JUICE; ILITHIA WATER; PROTEIN-ENRICHED SPORTS BEVERAGES; SMOOTHIES; NON-ALCOHOLIC FRUIT EXTRACTS; NON-ALCOHOLIC FRUIT JUICE BEVERAGES; NON-ALCOHOLIC HONEY-BASED BEVERAGES; NON-ALCOHOLIC BEVERAGES FLAVOURED WITH COFFEE / NON-ALCOHOLIC BEVERAGES FLAVORED WITH COFFEE; NONALCOHOLIC BEVERAGES FLAVOURED WITH TEA / NON-ALCOHOLIC BEVERAGES FLAVORED WITH TEA; SHERBETS [BEVERAGES] / SORBETS [BEVERAGES]; SOYA-BASED BEVERAGES, OTHER THAN MILK SUBSTITUTES; VEGETABLE JUICES [BEVERAGES]; WHEY BEVERAGES INCLUDED IN CLASS 32
4228990  08/07/2019
B9 BEVERAGES SPRL
19, Drève du Prieuré – 1160 Bruxelles
A company incorporated under the laws of Belgium
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Used Since :21/07/2016
To be associated with:
2833993, 3467121
DELHI
beer
4230011  09/07/2019
MONVISO TRADING DMCC
Dubai, United Arab Emirates.
a Free Zone Company registered in the United Arab Emirates.
Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
YAGNAM

4230092  09/07/2019
YAGNA AGRO INDUSTRIES PVT. LTD.,
Survey No. 456, 457/1, Purshottam Pura Road, Naika, Kheda – 387550, Gujarat.
Private Limited Company, (A company incorporate under the company Act)

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
MINERAL AND AERATED WATER, PACKAGED DRINKING WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES,
ROMERA 4230252 09/07/2019
M/S VIDYA SAGAR FOODS PVT LTD.
21/17, East Punjabi Bagh, New Delhi-110026, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
4230399  09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm
Address for service in India/Ageois address:
APR ASSOCIATES,
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
To be associated with:
1900482, 2829211

CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
LOST RECIPE

4231212    10/07/2019
LOST RECIPE PRIVATE LIMITED
# 5, LEELA APTS, GR. FLOOR, PRABHAT COLONY, 9TH ROAD, SANTACRUZ (EAST), MUMBAI, Mumbai City 400055

Body Incorporate

Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH

Proposed to be Used

MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
4231399    10/07/2019
SUROJIT GUIN
DEB DULAL GUIN, S/O. LATE SASANKA GUIN, VILLAGE SIHAR (KONARPARA), P.O. SIHAR, BANKURA BANKURA WB 722161 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
YPS FITT
4231764   11/07/2019
YPS FOODS INDUSTRIES
PLOT NO-05, MADAARPUR, NEAR GURGURI TALAB, MOHAN ROAD, LUCKNOW-226017, UP
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017
Proposed to be Used
DELHI
PACKAGE DRINKING WATER MINERAL AND AERATED WATERS, DRINKING WATER, WATERS, FLAVOURED WATER, FRUIT JUICES.
GLOBAL GARNER SALES SERVICES PVT.LTD.
3rd Floor, IFFCO Bhavan (N P Patel Bhavan ) Near shivranjani Cross Road, Satellite , Ahmedabad -380015 Gujarat, India
A private limited company

Address for service in India/Agents address:
YATI VIJAYKUMAR
A /202, Shantrunjay Darshan, Love Lane, Opp. Jain Temple, Byculla, Mumbai – 400027

Proposed to be Used
AHMEDABAD
Water and Non-Alcoholic Beverages
4233417 12/07/2019
M/S. KEBABS IN ROLL FOOD COMPANY
92, P Majumder Road, E.K.T.P., P.S. Kasba, Kolkata-700107, West Bengal, India
Partnership Firm

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
MINERALS AND AERATED WATER, NON- AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, FRUITS AND FRUIT JUICES, SYRUPS, EXTRACTS AND ESSENCES FOR MAKING NON-ALCOHOLIC CONCENTRATES AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4233520  12/07/2019
TUPE AQUA
S. No. 202, Near Vitthal Mandhir, Saadesatra Nali, Hadapsar, Pune - 411028
Partnership Firm
Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE
Used Since : 09/01/2019
MUMBAI
Packaged Drinking Water
COSIA (WORD)

4233670   12/07/2019
DASUMARLIN MAJAW
H/No.35, Rngi Jynriew Rum, Nongthymmai, Shilong -793014
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Proposed to be Used
KOLKATA
Mineral and Aerated Waters and Other Non-Alcoholic Drinks; Soft drinks; Carbonated drinks; Fruit-flavoured carbonated drinks; Flavoured water; Fruit Juices; Syrups and Other Preparations For Making Beverages.
VENTOLIFE

4233991 13/07/2019
RAJ KUMAR PATEL PROP. OF PRITIRAJ ENTERPRISES
VILLAGE & POST- RAMANA (NEAR HARSEVANAND PUBLIC SCHOOL), BANPURWA, VARANSI-221011
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
RIWAAZ
4234484   13/07/2019
ONE87 GLOBAL TRADEPEX PRIVATE LIMITED
B-1449/64-A, GALI NO. 6 DURGA PURI DELHI- 110093
Company
Address for service in India/Agents address:
SWATI JAIN.
44, 1st floor, Street Number-2, Pratap Nagar, Mayur Vihar-I, Delhi-110091.
Used Since : 25/10/2018
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
MOKSH S. PARDASANI
SANI ARMA, RAUT LANE, NEAR ISKCON TEMPLE, JUHU, VILLE PARLE (WEST), MUMBAI-400049
MANUFACTURER, RETAILER, SERVICE PROVIDER

Address for service in India/Agents address:
M.M. LEGAL ASSOCIATES
24/25, ESLPLANADE MANSION, 4TH FLOOR, NEAR KALA GHODA, FORT, MUMAI-400 023.

Proposed to be Used
MUMBAI
MINERAL AND AERATED DRINKS, DRINKING WATER, TONIC WATER AND OTHER GOODS INCLUDING BEERS, OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC BEERS AND NON-ALCOHOLIC WINES (SAID GOODS); WHICH ARE MANUFACTURED AND/OR TRADED UNDER THE SAID TRADEMARK, WHICH SAID GOODS ARE OR MAY BE MANUFACTURED AND/OR TRADED UNDER THE SAID MARK
Trade Marks Journal No: 1915, 19/08/2019  Class 32

MALEPATI SUBRAMANYAM, PROPRIETOR TRADING AS KANYAKA INDUSTRY
NO: 11/1/904, MAIN BAZAR, PORUMAMILLA ROAD, BADVEL, KADAPA - 516227, ANDHRA PRADESH, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :22/05/2003

CHENNAI
VEGETABLE JUICE [BEVERAGE], NANNARI SHARBHAT JUICES, ALOE JUICE DRINKS, FRUIT JUICE, PINEAPPLE JUICE,
GRAPE JUICE, CARROT JUICE, MANGO JUICE, POMEGRANATE JUICE, GUAVA JUICE, MELON JUICE, AERATED FRUIT
JUICE, MIXED FRUIT JUICES, SYRUPS FOR MAKING SOFT DRINKS
4238801  18/07/2019
VIKAS KUMAR
F-135, Mangolpuri, N- Block, North West Delhi, Delhi- 110083
INIDIAN NATIONAL
Address for service in India/Attorney address:
BIAT LEGAL
204, HARSHA COMPLEX, F-17, SUBHASH CHOWK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
4239101  18/07/2019
POORNIMA LAXMAN SAVALKAR TRADING AS JUSS FRESH AGRO FOODS
D-702, Parksyde Homes, Hanuman Nagar, Panchavati Annexe, Nashik - 422003
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2019

MUMBAI
Drinking water, Mineral water [beverages].
4239846   19/07/2019
JAIMIN PATEL (PROPRIETOR) TRADING AS J.P. ENTERPRISE
12- RAJ GANGA INDUSTRIAL ESTATE, ANAND – SOJITRA ROAD, SARDAR PATEL OVER BRIDGE, G.I.D.C., V.U. NAGAR - 388121, ANAND, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS, FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
AQUASWAG
4240236  19/07/2019
RIMAN BISWAS
VILLAGE– MAJDIA P.O.- MADANPUR DIST- NADIA-741245
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
YANGI

4240659  19/07/2019
PRADIP ASHOK JAGADHANI
At Ward No 04, Sankalp, Sangamner Road, At Post Shrirampur, Tal shrirampur, District Ahmednagar - 413709
INDIVIDUAL
Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cedco, Nashik-422010.
Used Since :12/07/2019
MUMBAI
BEERS, NON ALCOHOLIC BEVERAGES, MINERAL AND AERATED WATER, FRUIT BEVERAGES AND FURIT JUICE, SYRUPS AND OTHER NON-ALCOHOLIC PREPARATION FOR MAKING BEVERAGES, PACKAGED DRINKING WATER IN CLASS 32.
4243689    23/07/2019
SAMARTH GOYAL
ROOM NO 2,NO 1765,OPPOSITE ROYAL COUNTY PARK,KEMBATHALLI MAIN ROAD,JP NAGAR,8TH PHASE,BANGALORE,KARNATAKA-560083
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
KAUNAM

4245290  24/07/2019

KAUNAM CORPORATION
122, VIBHUSHA BUNGLOWS, OPP. HOMEOPATHIC COLLEGE, BOPAL – GHUMA ROAD, BOPAL, AHMEDABAD – 380 058 (GUJARAT) INDIA.
A Partnership Firm

Address for service in India/Attorney address:
TRADESATE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4246600    25/07/2019
JDV FOODS VENTURE PRIVATE LIMITED
KH. NO.-333/2, GROUND FLOOR, RANGPURI, NEW DELHI- 110037 (INDIA)
THE PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
FRUIT DRINKS, FRUIT JUICES, NONALCOHOLIC DRINKS, COLD DRINK, SPORT DRINKS, SOFT DRINKS, MINERAL WATER, SQUASHES, SODA WATER, SYRUPS.
GLEN ROGER'S
2744758  27/05/2014
MARIE BRIZARD WINE & SPIRITS FRANCE
40 Quai Jean Compagnon 19 Bld. Paul Vaillant Couturier 94200 IVRY SUR SEINE, France
Manufacturer and Merchant
Address for service in India/Attorney address:
SUJATA CHAUDHRI, IP ATTORNEYS
2106 EXPRESS TRADE TOWERS 2, FIRST FLOOR, B-36, SECTOR-132, EXPRESSWAY, NOIDA 201301, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
Alcoholic beverages(except beers); spirits, liquors, whisky
BE ONE IN A 100

2790228  12/08/2014
DIAGEO BRANDS B.V.
MOLENWERF 10-12 AMSTERDAM 1014 BG THE NETHERLAND
MANUFACTURERS AND MERCHANTS
A COMPANY DULY INCORPORATED UNDER THE LAWS OF THE NETHERLANDS,
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
3259777  15/05/2016
ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :13/05/2016
To be associated with:
2999045
DELHI
Alcoholic Beverages Except Beers
No exclusive right over the descriptive matters appearing on the label.
3308636   13/07/2016
HIGH FIELD DISTILLERS & BOTTLERS PRIVATE LIMITED
211, Industrial Area Phase-I, Chandigarh- 160002.
Manufacturer and Merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :30/04/2014
DELHI
Alcoholic beverages (except beers).
FAIRY QUEEN

3330296  05/08/2016
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
AMBROSIA
3330298  05/08/2016
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer & Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
3343529    23/08/2016
JATINDER BYALA
C-6/6133, Vasant Kunj, New Delhi - 110 070
Manufacturer and Trader
An Indian National
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
VODKA, WHISKY, BRANDY, WINE, LIQUEURS, GIN, RUM, ALCOHOLIC BEVERAGES (EXCEPT BEER), ALCOHOLIC FRUIT EXTRACTS; SPIRITS (BEVERAGES).
MARGARITA
3349623   30/08/2016
ROCK AND STORM DISTILLARIES (P) LTD
JAKHAL LEHRAGAGA ROAD VILL CHAJJI TEHSIL SUNAM DISTT SANGRUR
Merchants & Manufacturers
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES EXCEPT BEERS
3580756  29/06/2017
COSMOS BEVERAGES PVT. LTD.
trading as ;COSMOS BEVERAGES PVT. LTD.
THAKUR NAGAR,SAHUDANGI HAAT,BHAKTINAGAR,DIST.JALPAIGURI-735135,WEST BENGAO,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :15/07/2011
To be associated with:
3580755
KOLKATA
ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS - 33.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3580757  29/06/2017
COSMOS BEVERAGES PVT. LTD.
trading as ;COSMOS BEVERAGES PVT. LTD.
THAKUR NAGAR,SAHUDANGI HAAT,BHAKTINAGAR,DISTJALPAIGURI-735135,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :15/07/2011
To be associated with:
3580755

KOLKATA

ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS - 33.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3580758   29/06/2017
COSMOS BEVERAGES PVT. LTD.
trading as ;COSMOS BEVERAGES PVT. LTD.
THAKUR NAGAR,SAHUDANGI HAAT,BHAKTINAGAR,DIST.JALPAIGURI-735135,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :15/07/2011
To be associated with:
3580755, 3580756, 3580757
KOLKATA
ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS - 33.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS. THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE
OF INDIA. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3580756,3580757.
3580759  29/06/2017
COSMOS BEVERAGES PVT. LTD.
trading as ;COSMOS BEVERAGES PVT. LTD.
THAKUR NAGAR,SAHUDANGI HAAT,BHAKTINAGAR,DIST,JALPAIGURI-735135,WEST BENGAL,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :15/07/2011
To be associated with:
3580755, 3580756, 3580757, 3580758
KOLKATA
ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS - 33.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS. THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE
OF INDIA. THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3580756,3580757.
LEOPARD
3686342 24/11/2017
DR. B. MOHAN KRISHNA TRADING AS CHEERS GROUP
D – 9, Madkaim Industrial Estate, Ponda, Tal- Goa – 403 404
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
SCOTCH WHISKY, WINE, SPIRIT, LIQUORS & ALCOHOLIC BEVERAGES
3874059    29/06/2018
BABU P GOPAL
Pothamkuzhiyil House Choorakode, Pattimattom P.O, Ernakulam, Kerala-683562
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
Alcoholic beverages [except beers]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4185040  23/05/2019
NV DISTILLERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING, 11 TOLSTOY MARG, NEW DELHI-110001.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since :01/12/2017
To be associated with:
3497603
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
ADLERS BIO-ENERGY LTD.
FIRST FLOOR, VULCAN HOUSE, "SHAKUNTAL" 46/10 ERANDWANE,, LAW COLLEGE ROAD, PUNE – 411004.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
DESI DARU (UNPROCESSED ALCOHOLIC BEVERAGES); ALCOHOLIC BEVERAGES; SPIRITS & LIQUORS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
ZESTY VIBE

4210005  18/06/2019
TEJAS INDRAVADAN SHAH TRADING AS M/S. ZESTY VIBE
Kolte Patil Life Republic R7 D 1007, Hinjawadi Ph 2, Marunji, Pune, Maharashtra, India 411057
Sole Proprietor

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Proposed to be Used
MUMBAI
Distilled beverages; Spirits [beverages]
M/S SHRI BAJRANG AGRO PROCESSING LTD.,
Vill. Borjhara, Urla Guma Road, Raipur – 493 221 (C.G).
A company incorporated under Indian Companies Act

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.

Proposed to be Used
MUMBAI

Alcoholic beverages(except beers), alcoholic preparations for making beverages.
WHITE LACE
4215690 24/06/2019
M/S GLOBUS SPIRITS LIMITED
F-0, Ground Floor, The Mira Corporate Suites, Plot No.-1&2 Ishwar Nagar, Mathura Road, New Delhi-110065
Company Incorporated under Companies Act 2013
Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010, DELHI NCR.
Used Since: 20/10/2000
To be associated with:
1565317
DELHI
WHISKY, BRANDY, RUM, GIN, VODKA, WINE AND OTHER ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33
LLEO

4217310  26/06/2019

KISHORE PRASAD BIJAY PRASAD BEVERAGES PVT. LTD.
C-84, Palashpalli Air Port Area, Bhubaneswar-751020, Odisha
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
LEMME

4217314  26/06/2019
KISHORE PRASAD BIJAY PRASAD BEVERAGES PVT. LTD.
C-84, Palashpalli Air Port Area. Bhubaneswar-751020, Odisha
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
MAXIUM
4217331  26/06/2019
VIJAY KUMAR REKHI
203, Camelot, 4Kensington Road Ulsoor, North Sivan Chetty Gardens, Bangalore- 560042
Individual

Address for service in India/Attorney address:
MAHESH NEDUNGADI
#2/8, 3rd Floor, Sujeer House, Magrath road, Bangalore 560 025

Proposed to be Used
CHENNAI
Alcoholic beverages(except beers)
BLACK COMMANDER
4217818   26/06/2019
RAJASTHAN LIQUORS LIMITED (TRADING AS RAJASTHAN LIQUORS LIMITED)
4TH FLOOR, RAGHUKUL TOWER, KHATIPURA T POINT, SIRSI ROAD, JAIPUR- 302021, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
alcoholic beverages [except beers]
Night Hunter

4218470  27/06/2019

VIRUTCHA PRIVATE LIMITED

trading as ;VIRUTCHA PRIVATE LIMITED

2ND FLOOR, NO14.KASI VISWANATHAN STREET SHEVAPET, SALEM-636002.

MANUFACTURER AND MERCHANTS

A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:

J.ANBRAJAN

NO.19/1, DURAIKAMY MUDLI STREET, AYANAVARAM. CHENNAI - 600 023.

Proposed to be Used

CHENNAI

ALCOHOLIC BEVERAGES
Shuline

4218471  27/06/2019
VIRUTCHA PRIVATE LIMITED
trading as ;VIRUTCHA PRIVATE LIMITED
2ND FLOOR, NO14.KASI VISWANATHAN STREET SHEVAPET, SALEM-636002
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
J.ANBURAJAN
NO.19/1, DURALISAMY MUDLI STREET, AYANAVARAM. CHENNAI - 600 023.

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES
Dyune
4218472 27/06/2019
VIRUTCHA PRIVATE LIMITED
trading as ;VIRUTCHA PRIVATE LIMITED
2ND FLOOR, NO14.KASI VISWANATHAN STREET SHEVAPET, SALEM-636002
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
J.ANURAJAN
NO.19/1, DURAI MUDLI STREET, AYANAVARAM. CHENNAI - 600 023.
Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES
4219753 28/06/2019
ADITYA BIRLA MANAGEMENT CORPORATION PRIVATE LIMITED
CORPORATE LEGAL CELL, ADITYA BIRLA CENTRE, GROUND FLOOR, C WING, S.K. AHIRE MARG, WORLI, MUMBAI-400030
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956.

Proposed to be Used
MUMBAI
All alcoholic beverages included in class 33
AI CUISINES PVT. LTD.
191 Ravi Building Gr. Floor, Dr. D N Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
Priority claimed from 03/01/2019; Application No. : 2019/00031 ;Sweden
4221469  01/07/2019
THE ABSOLUT COMPANY AKTIEBOLAG
117 97 Stockholm, Sweden
A company incorporated under the laws of Sweden
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Alcoholic beverages, namely vodka.
4222199  01/07/2019

M/S AROMA WINERY & DISTILLERY (A PARTNERSHIP FIRM)
NO: A-8, INDUSTRIAL AREA, SANATHNAGAR, HYDERABAD-500018, TELANGANA STATE, INDIA
MANUFACTURING, MARKETING & TRADING

Address for service in India/Agents address:
KALVA NIRMAL KUMAR
FLAT NO. 309, "B" BLOCK, MAHAVEER APARTMENTS, KING KOTHI, HYDERABAD - 500 029, A.P.

Proposed to be Used
CHENNAI
WHISKEY, GIN, RUM , BRANDY
ALPINO

4223841   03/07/2019
ALPINO HEALTH FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
LG – 11, GF, DADABHAGVAN COMPLEX, NAVAGAM, KAMREJ CHAR RASTA, SURAT - 394185, GUJARAT- INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-33.
GQ

4224365  03/07/2019

ADVANCE MAGAZINE PUBLISHERS INC.
One World Trade Center, New York, New York 10007
New York Corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Vodka; Whisky; Gin; Pre-mixed cocktails; Pre mixed spirits.
BONROY
4226492  05/07/2019
MAISON A. STAUB & CIE
Le Chilcot, 16130 Saint-Preuil, France
a company incorporated under the Laws of France

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
 Spirits.
TRIPARVA

4227887    06/07/2019

AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, NO. 30, RAJARAM MOHAN ROY ROAD, BANGALORE - 560 027, INDIA.
A Company incorporated under the Indian Companies Act.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
CHENNAI

ALCOHOLIC BEVERAGES (EXCEPT BEER); ALCOHOLIC BEVERAGES, NAMELY, WHISKY, BLENDED WHISKY, MALT WHISKY, BRANDY, GIN, RUM, VODKA; LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES]; ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES AND EXTRACTS; ALCOHOLIC CARBONATED BEVERAGES, EXCEPT BEER; ALCOHOLIC FRUIT COCKTAIL DRINKS; WINE-BASED DRINKS.
4230400     09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm

Address for service in India/Agents address:
APR ASSOCIATES,
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
To be associated with:
1900483, 2829212

CHENNAI
Alcoholic beverages(except beers)
4239360  18/07/2019  
BINESH PALLATH
Pallath House" 2/651, Punkunnam P.O., Pushpagiri, Thrissur – 680002
Proprietor
Address for service in India/Attorney address:
CHENTHOORI PUGAZENDHI
3/378, B-302, Baggyam Aura Mills, OMR, Metukuppam, Okkiyam, Thoraipakkam Chennai-600097

Proposed to be Used
CHENNAI
Alcoholic beverages
MR. RAJIV G. JAIN TRADING AS M/S. SURTARU
Proprietor

Address for service in India/Attorney address:
NILESH DEOKAR
S-14, Heta Complex, Nr. L.P. Savani School, Honey Park Road, Adajan, Surat (Gujarat)

Proposed to be Used
AHMEDABAD

ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33.
4244243  24/07/2019
GRAINOTCH INDUSTRIES LIMITED
T- 13-14, 3rd Floor, Above Bafna Jwellers, Suyojit Sankul, Tilakwadi Corner, Near Rajiv Gandhi Bhavan, Sharanpur Road, Nashik-422 005
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Alcoholic Beverages.
2864227  17/12/2014
K.C.VIJAY
NO.4/1, KANDHASAMY STREET, CHANDRA BAGH, AVENUE, MYLAOPRE, CHENNAI - 600004.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since : 01/01/1957
To be associated with:
2864217, 2864218, 2864219, 2864220, 2864221, 2864222, 2864223, 2864225

CHENNAI
SNUFF, TOBACCO, SMOKERS ARTICLES, MATCHES INCLUDED
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3202447  03/03/2016
MOHAMMED RAFIQUE ANSARI S/O. SH. CHAND MOHAMMED
trading as ;RAJPUTANA BIRI FACTORY
RAJPUTANA BIRI FACTORY, GUL NAGRI, SANGANER ROAD, BHILWARA Rajasthan
Manufacture and merchants trading as
Single Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since : 01/04/2011
AHMEDABAD
BIRI (Sale in the state of Rajasthan & Madhya Pradesh Only)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE
MATTERS, Sale in the state of Rajasthan & Madhya Pradesh Only...
3282634   09/06/2016
NOOR MOHAMMAD
trading as ;BANGAL TOBACCO COMPANY
SHAHABAD, DIST. HARDOI [U.P.]
MANUFACTURER, MERCHANTS & TRADERS
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Bihana Road, Kanpur, 208001, U.P.
Used Since :27/10/1998
To be associated with:
927762, 3059319
DELHI
TOBACCO, ZARDA, KHAINI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., “BANGALI” and “MARK TO BE USED AS A WHOLE”. 
CIRCUS
3284590   14/06/2016
URBAN PALETTE RESTAURANTS LLP
B-6, BHANOT CORNER, PAMPOSH ENCLAVE, GREATOR KAILASH - 1, NEW DELHI 110048
MANUFACTURER
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Proposed to be Used
To be associated with:
3027478
DELHI
TOBACCO; SMOKERS' ARTICLES.
Red & White Ease

3301064   04/07/2016
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi-110025, India
Manufacturers and Merchants
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes, tobacco products and smokers articles
Button

3324597  01/08/2016

GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi-110025, India
Manufacturer and Merchant
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes, tobacco products and smokers articles
Mint button
3324598  01/08/2016
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi-110025, India
Manufacturer and Merchant
A company incorporated under the Indian Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
To be associated with:
2367367
DELHI
Cigarettes, tobacco products and smokers articles
3374898    28/09/2016
MOHD SHAKEEL KHAN, MOHD TAHER KHAN TRADING AS CHARBHAI BIDI WORKS
trading as ;CHARBHAI BIDI WORKS
612/A, NANAPETH, PUNE - 411 002.
MANUFACTURERS, MERCHANTS, TRADERS.
INDIAN NATIONAL
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :09/05/1950
To be associated with:
3358122
MUMBAI
BIDIES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAJANI PERFUMERY WORKS PVT. LTD.
Rajani House, New Sankli Bus Stop, Rajkot- Junagadh Highway, At: New Sankli- 360360, Tahsil: Jetpur, Dist: Rajkot, Gujarat, India
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :01/01/2015

AHMEDABAD
MATCHBOX.
3624859  31/08/2017

M/S MOBILE BIDI TRADERS
C-23, MAHESH NAGAR COLONY, OLD KAMPTEE ROAD, NAGPUR-440002, MAHARASHTRA, INDIA
INDIAN NATIONALS

Address for service in India/Agents address:
SOURAV P. GHOSH

Used Since :01/08/2017

MUMBAI

TOBACCO, FLAVOURED TOBACCO, Loose, rolling and pipe tobacco, Tobacco and tobacco products (including substitutes), Match Boxes
Trade Marks Journal No: 1915, 19/08/2019

3665028 29/10/2017
MUNSI BADARE ALAM TRADING AS SAHEBI BIRI
VILL. + P.O. - NISCHINTAPUR, P.S. - KHANDEGHOSH, DIST. - PURBA BURDWAN, PIN-713142, WEST BENGAL.
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA

BIRI.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
3683820  21/11/2017
O2 INDUSTRIES PVT. LTD.
Dhuliyun, Murshidabad, Pin- 742 202, West Bengal
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
2847957, 2847958, 2847960, 3170579

KOLKATA
Matches.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “MACHIS” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
3891035   18/07/2018

ABUL HOSSAIN
trading as ;ABUL HOSSAIN
VILL.KUTUBPUR,P.O.KASHIMNAGAR,P.S.MURARAL,DIST.BIRBHUM,PIN 731221,WEST BENGAL.
MANUFACTURER & MERCHANTS

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :24/10/2010

To be associated with:
2272954

KOLKATA
BIRI & TOBACCO PRODUCT.
3906166  03/08/2018
M/S MOBILE BIDI TRADERS
C-23, MAHESH NAGAR COLONY, OLD KAMPTEE ROAD, NAGPUR-440002, MAHARASHTRA, INDIA
Indian Nationals
Address for service in India/Agents address:
SOURAV P. GHOSH
Used Since :01/01/2006
MUMBAI
TOBACCO, SMOKERS ARTICLES AND MATCHES
3914655  12/08/2018
S. ARUMUGAM, SOLE PROPRIETOR, TRADING AS ARUN TRADERS
14/365, KADAYAM ROAD, PAVOORCHATRAM, TIRUNELVELI-627 808, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since: 26/11/2016
CHENNAI
BEEDIES
No exclusive right over the numeral 100 and other descriptive matters separately except as substantially shown in the representation of the mark.
3925621  24/08/2018
ARIF BEIGH TRADING AS MINI SK BEEDI
645, 3rd Cross, Rajkumar Road, Kalyangiri, Mysore - 570019, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Tobacco.
SOEX INDIA PRIVATE LIMITED
Nirmal, 21st Floor, Nariman Point, Mumbai - 400 021
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since : 01/12/2017

To be associated with:
1158537, 1236324, 1236325, 2310396

MUMBAI
Tobacco substitutes, namely, herbal molasses; molasses for use in smoking through hookah, tobacco

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. OVER THE OTHER DESCRIPTIVE WORDS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. APPLICATION NO.1158537, 1236324, 1236325.
3996715  13/11/2018
VVR INDUSTRIAL LINKS
1/217-5, Kooraikundu Village, Kooraikundu, Virudhunagar
Safety Macthes
Partnership Firm
Proposed to be Used
CHENNAI
Matchboxes
OM SHIVA PRODUCTS INC
4th floor, #18 Bikashipura main road, kanakapura main road, Bangalore 560062
Partnership firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
Tobacco; Smokers’ articles; Matches
KOOL FEEL

4037053  25/12/2018

OM SHIVA PRODUCTS INC
4th floor, #18 Bikashipura main road, kanakapura main road, Bangalore 560062

Partnership firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

Chewing tobacco, Filter Tobacco, SNUS
4059070   17/01/2019
MATLOOB KHAN
23/02, THANASTEEN MAIGZEEN NEAR NOORANI MASJID, BAREILLY, GETA ROAD, RAMPUR, U.P
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
BIRI, CIGRATE, GUTKHA, TOBACCO IN CLASS 34
4065616    23/01/2019
SH. MUNISH KHURANA S/O SH. MADAN LAL KHURANA TRADING AS VISHNU OVERSEAS
Bazar Kanak Mandi, Near Dhab Wasti Ram, Amritsar (Punjab).
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2017
DELHI
Match boxes included in class 34
TWO MOON

4067551   25/01/2019
YONG WAI HONG
NO. 23, JALAN SEKSYEN 2/14, TAMAN KAJANG UTAMA MALAYSIA

Address for service in India/Attorney address:
RAJEEV MUNDRA
A-601, RIDDDHI VINAYAK TOWER, NEAR VIJAY NAGAR RLY. CROSSING, NARANPURA, AHMEDABAD - 380013

Proposed to be Used
AHMEDABAD
CIGARETTES, CIGARS
TRIHUT TRIMURTI PRIVATE LIMITED
WARD NO. 35, RAJJU SAH LANE NEAR RAILWAY TRACK, RAMNA MUZAFFARPUR
Manufacturers
Private Limited Company Having Share Capital

Proposed to be Used
KOLKATA
MANUFACTURING OF CHEWING TOBACCO, CIGARETTES, CIGAR, ASHTRAYS, CASES OF CIGAR, CIGARETTES NOT OF HOLDERS, MATCHES CIGARETTE HOLDERS, TOBACCO POUCHES AND OTHER SMOKER ARTICLES GUTKHA, KHAINI, ZARDA, GUDAKHU, JAFRANI PATTI, BIDIES INCLUDED IN CLASS 34.
4212282   20/06/2019
SHRIKISHAN ARORA TRADING AS : RANCHHORDAS SITARAM
5, MAHAVEER NAGAR EXT. NEAR BSNL OFFICE, PALI – MARWAR- 306401, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/06/2019
AHMEDABAD
SNUFF & TOBACCO.
RAJKUMAR MOTLANI
H-16, NEW RANIBAG, KHANDWA ROAD, INDORE-452020
Sole Proprietor

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
Mumbai
Matches; Match holders; Matchboxes; Safety matches; Paraffin matches; Sulphur matches; White phosphorus matches; Yellow phosphorus matches; Sulfur matches; Match boxes of precious metal; Matchboxes, not of precious metal
4214961    24/06/2019
JITENDRA CHAURASIA
47/34, HATIA, KANPUR 208001, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used

DELHI
CHEWING TOBACCO, KHAINI, UNMANUFACTURED TOBACCO, BIDI, CIGARETTES, SAFETY MATCHES AND SMOKER’S ARTICLES.
4215236    24/06/2019
MOHAMED IBRAHIM
14/3, KHAJAMIAN STREET, KHAJANAGAR, TRICHY-620020
An Individual
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :15/02/2019
To be associated with:
4144555, 4144559, 4144562
CHENNAI
CIGARETTES, CIGARS, BEEDI, SMOKERS ARTICLES and TOBACCO
VINOD KUMAR AGGARWAL, PROPRIETOR OF M/S. VANEET SALES CORPORATION
Khasra No. 53/21, Qutubgarh Road, Ferozpur Bangar, P.O.-Kundal Tehsil-Kharkhoda, Sonipat, Haryana, 131001
Individual, Proprietor

Address for service in India/Attorney address:
NEHA CHUGH
PREMIER REGISTRATION SERVICE, 8/1 Rajinder Nagar, New Delhi –110060 India

Used Since : 12/02/1990

To be associated with:
1058149, 1058915

DELHI
Unmanufactured tobacco
SUNHARA BIRD INDIA PRIVATE LIMITED
12-005, 12TH FLOOR EMAAR THE PALM SPRING PLAZA, GOLF COURSE ROAD, SECTOR-54 GURGAON GURGAON HR 122002 IN
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GAUTAM KUMAR
3036/12A, SOUTH PATEL NAGAR, DELHI-110008.

Proposed to be Used
DELHI
CIGARETTE, ELECTRONIC CIGARETTES , CIGARETTE CASES , CIGAR, CIGARETTE PAPER, CIGARETTE FILTER, CIGARETTE LIGHTER, SMOKERS ARTICLES, POCKET MACHINES FOR ROLLING CIGARETTES AND MATCHES INCLUDED IN CLASS 34.
Priority claimed from 08/01/2019; Application No. : 00217/2019 ;Switzerland

4218585    27/06/2019

PHILIP MORRIS BRANDS SÀRL
Quai Jeanrenaud 3, Neuchâtel, 2000, Switzerland
A Limited Liability Company

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

To be associated with:
375001, 390938, 574361, 1524302, 1800372

MUMBAI
Tobacco, raw or manufactured; tobacco products; cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); electronic cigarettes; tobacco products for the purpose of being heated; electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; smokers’ articles, cigarette paper, cigarette tubes, cigarette filters, tobacco tins, cigarette cases, ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters, matches.
KIM BONG UN
4218825  27/06/2019
PRANAY HANADA
I-4 KIRTI NAGAR NEW DELHI-110015
PROPRIETOR OF TRADEMARK
Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015
Proposed to be Used
DELHI
Tobacco, smokers’ articles, matches
4219408   28/06/2019
RAIS AHMED FAZAL KHAN
610, Flr – 6th, Plot -53/57, United Chambers, Essaji Street, Vadgadi Masjid, Mandvi, Mumbai - 400003, Maharashtra, India
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
MUMBAI
Electronic cigarettes, as covered under Class 34.
SALTNIC
Priority claimed from 27/05/2019; Application No. : 392436 ;Egypt
4219825 28/06/2019
XL VAPE, LLC
1506 W. 228th Street, Torrance, California 90501, United States of America
Manufactures, Merchants & Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
SMOKELESS TOBACCO; ROLLING CIGARETTE; HAND-ROLLED CIGARETTE; FILTERED CIGARETTE; TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES; TOBACCO FOR SMOKERS; FLAVOURED TOBACCO; CUT TOBACCO FOR SHISHA; TOBACCO FOR CIGARETTE; TOBACCO CONTAINING MENTHOL; TOBACCO CONTAINING MENTHOL FOR TOBACCO PIPES; TOBACCO LEAF; TOBACCO; CHEWING TOBACCO; CIGARS; CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES; CIGARETTES; CIGARILLOS; HERBS FOR SMOKING; SNUFF; CUT TOBACCO; TOBACCO OFFAL; SPITTOONS FOR SMOKERS; TOBACCO PIPE POUCHES; ASIAN LONG TOBACCO PIPE; HOOKAH; CIGAR CASES, NOT OF PRECIOUS METAL; CIGARETTE HOLDERS, NOT OF PRECIOUS METAL; CIGARETTE TUBE; CIGAR SCISSORS; ASHTRAYS FOR SMOKERS, NOT OF PRECIOUS METAL; ELECTRONIC TOBACCO PIPE; TOBACCO PIPE CLEANERS; ELECTRONIC HOOKAH POUCHES; CIGARETTE CASES, NOT OF PRECIOUS METAL; CIGAR BOX; CIGAR COVERS; CIGAR HUMIDORS; SHEATH FOR ASIAN LONG TOBACCO PIPE; CIGAR HUMIDIFIERS; TOBACCO PIPE CONTAINING MENTHOL; TOBACCO PIPE TAMPER; ATOMIZING TUBES FOR SMOKELESS CIGARETTE; TIPS OF YELLOW AMBER FOR CIGAR AND CIGARETTE HOLDERS; TOBACCO POUCHES; CIGARETTE TIPS; TOBACCO PIPES; CIGAR CUTTERS; CIGAR CASES; CIGARETTE CASES; CIGAR HOLDERS; POCKET MACHINES FOR ROLLING CIGARETTES; CIGARETTE HOLDERS; MOUTHPIECES FOR CIGARETTE HOLDERS; PIPE CLEANERS FOR TOBACCO PIPES; PIPE RACKS FOR TOBACCO PIPES; TOBACCO JARS; CIGARETTE TIN; SNUFF BOXES; ASHTRAYS FOR SMOKERS; SPITTOONS FOR TOBACCO USERS; HUMIDORS; ORAL VAPORIZERS FOR SMOKERS; SAFETY MATCH; YELLOW PHOSPHORUS MATCH; MATCHBOXES, NOT OF METAL; PARAFFIN MATCHES; SULFUR MATCHES; MATCH HOLDERS, NOT OF METAL; MATCHES; MATCH HOLDERS; MATCHBOXES; LIGHTERS FOR CIGAR; CIGARETTE LIGHTERS; CIGARETTE LIGHTER COVERS; CIGARETTE LIGHTERS, OTHER THAN FOR AUTOMOBILE USE; LIQUID GAS CONTAINERS FOR USE IN CIGARETTE LIGHTERS; LIGHTERS FOR SMOKERS; GAS CONTAINERS FOR CIGAR LIGHTERS; FIRESTONES; WICKS ADAPTED FOR CIGARETTE LIGHTERS; BUTAGAS HOLDER FOR USE IN CIGARETTE LIGHTERS; BUTAGAS FOR SMOKING PURPOSE; FILTERS; CIGARETTE FILTER; CIGARETTE FILTERS; BOOKS OF CIGARETTE PAPERS; ABSORBENT PAPER FOR TOBACCO PIPES; CIGARETTE PAPER; FILTERING FILAMENT BUNDLE FOR CIGARETTE; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR TOBACCO; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR USE IN ELECTRONIC CIGARETTES; ELECTRONIC CIGARETTE USED AS A SUBSTITUTES FOR TRADITIONAL CIGARETTE; ELECTRONIC CIGARETTE CASES; ELECTRONIC CIGAR; NICOTINE LIQUID FOR ELECTRONIC CIGARETTE; ELECTRONIC CIGARETTES; LIQUID SOLUTIONS FOR USE IN ELECTRONIC CIGARETTES.
STIG
Priority claimed from 17/02/2019; Application No. : 386334 ;Egypt
4219826  28/06/2019
XL VAPE, LLC
1506 W. 228th Street, Torrance, California 90501, United States of America
Manufactures, Merchants & Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
ELECTRONIC CIGARETTES; ELECTRONIC VAPING DEVICES; ELECTRONIC CIGARETTE LIQUIDS; LIQUIDS USED FOR VAPING PRODUCTS.
Jötalice

4221725  01/07/2019
GAURAV SINGHAL TRADING AS BRITISH TOBACCO INTERNATIONAL INC.
HOUSE NO. 149, TARUN ENCLAVE, PITAM PURA, DELHI- 110034
PROPRIETORSHIP

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
Jötalcut

4221732  01/07/2019
Gaurav Singhal Trading as British Tobacco International Inc.
House No. 149, Tarun Enclave, Pitam Pura, Delhi-110034
Proprietorship

Address for service in India/Attorney address:
ZeDEX & CO.
J-62, Goel Niwas, Street No. 4, Laxmi Nagar, New Delhi - 110092

Proposed to be Used

Delhi
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
4221798  01/07/2019

RIZWAN ANSARI
H.N. 561/7, Infront of Mansoori Barat Ghar, Jabalpur, Madhya Pradesh
Sole Proprietor

Address for service in India/Agents address:
MANOJ M. MIRCHANDANI
57, SNEH SADAN, 5TH FLOOR, OPP. COLABA P.O., MUMBAI-400 005

Proposed to be Used
MUMBAI

Oral Vaporizers for smokers i.e Bidi, Tobacco Substitutes
Maxlìght

4221935    01/07/2019
M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Smööthcut

4221939   01/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used

DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Míldcut

4221941   01/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used

DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Smööth plus

4221943   01/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Híllchíll

4221946  01/07/2019
M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Starchíll

4221947   01/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Trade Marks Journal No: 1915 , 19/08/2019       Class 34

Stärcut
4221950    01/07/2019
M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4222037  01/07/2019

RIDWANUL ISLAM TRADING AS R. N. BIRI FACTORY
Vill.- Gopal Nagar, P.O.+ P.S.-Raghunathganj, Dist.-Murshidabad, Pin.-742225, West Bengal.
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Biri
Mäxsmööth

4222737    02/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Swëétlîght
4222935   02/07/2019
M/S FIRSTSOURCE ASIA
109/91, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Chíllstär

4222936  02/07/2019
M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4222937 02/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
Swítzadváncë

4222940  02/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4222969  02/07/2019

TUSHAR GUPTA
26, ANAND CHOWK, DEHRADUN, GP, CHAKRATA

PROPRIETOR

Address for service in India/Agents address:

SWATI JAIN
UNIT 23A/23N/24

Proposed to be Used

DELHI

Electronic cigarettes, Flavoured hookah, Flavourings, other than essential oils, for tobacco / flavorings, other than essential oils, for tobacco flavourings, other than essential oils, for use in electronic cigarettes / flavorings, other than essential oils, for use in electronic cigarettes, liquid nicotine solutions for use in electronic cigarettes, oral vaporizers for smokers, tobacco pipes, tobacco jars, cigarette filters.
COMPAÑERO

4223881 03/07/2019

ORIENTAL GROUP PANAMA INC.
Calle 4 Final, Avenida 5 ta, France, Field, Colon Freezone, Panama.

Oriental Group Panama Inc.

Address for service in India/Attorney address:

MAKYAM KALPANA NAVEEN
C/O I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony, Kukatpally, Hyderabad-72, Telangana.

Proposed to be Used

CHENNAI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
RIMZHIM
4224392   03/07/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
FATECHAK
4224393   03/07/2019
SINDER PAL TRADING AS KOHINOOR KITCHEN TRADING CO.
SUPER MARKET, SUNAM-148028, PUNJAB.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4224570  03/07/2019
MD. SAHANEWAJ BISWAS
6,NAWAB ABDUR RAHMAN STREET, 2ND FLOOR, PARK STREET, KOLKATA, PIN-700016, WEST BENGAL, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422

Proposed to be Used
KOLKATA
BIRI
FUNNY BIRI NO. 007

4224572  03/07/2019

MD. SAHANEWAJ BISWAS
6,NAWAB ABDUR RAHMAN STREET, 2ND FLOOR, PARK STREET, KOLKATA, PIN-700016, WEST BENGAL, INDIA

Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422

Proposed to be Used
KOLKATA
BIRI
4224616    03/07/2019
AL SAIDY COMMERCE & INDUSTRY TOBACCO
Shoha bemelk Sobh Abu Alenien Abu Alenien Alfar, Mansoura Center, Al Dakahleya, Egypt
a Sole proprietorship Egyptian company.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Tobacco, tobacco jars, snuff, snuff boxes, cigarettes, chewing tobacco, gas containers for cigar, herbs for smoking, tobacco pouches, tobacco pipes.
4224621  03/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers’ articles; Matches.
DAYLFONOS

4225100  04/07/2019

SHIVAM
HOUSE NO 190, RAILWAY ROAD, SHADI NAGAR AZAD PUR, NEW DELHI-110033
Individual

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
DELHI
POCKET LIGHTER & ELECTRIC CIGARETTE
PESHKAR
4225101  04/07/2019
SHIVAM
HOUSE NO 190, RAILWAY ROAD, SHADI NAGAR AZAD PUR, NEW DELHI-110033
Individual
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
DELHI
POCKET LIGHTER & ELECTRIC CIGARETTE
GANPATI BIRI
4225462  04/07/2019
SONU GOYAL
WARD NO.4, GOYAL MOHALLA, NEAR GOYAL DHARMSHALA, BARWALA (RURAL)(128), HISAR, HARYANA-125121
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
BIDI (Smokers' articles)
LAMI HOLDING LIMITED
35/F., One Midtown, 11 Hoi Shing Road, Tsuen Wan, N.T., Hong Kong, China
A corporation organized under the laws of Hong Kong, China

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Electronic cigarettes; flavourings, other than essential oils, for use in electronic cigarettes; tobacco pipes; flavourings, other than essential oils, for tobacco; liquid solutions for use in electronic cigarettes; cigarette filters; ashtrays for smokers; oral vaporizers for smokers.
Proposed to be Used
DELI
Electronic cigarettes; flavourings, other than essential oils, for use in electronic cigarettes; tobacco pipes; flavourings, other than essential oils, for tobacco; liquid solutions for use in electronic cigarettes; cigarette filters; ashtrays for smokers; oral vaporizers for smokers.
Cöntëasaa

4227685   06/07/2019

GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
Dönäld
4227688   06/07/2019
M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RHANOLA ROAD, VILLAGE MUNDARA, DELHI- 110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4227915  06/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used

DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
**Proposed to be Used**

DELHI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
GLOSSYLIT

4229139  08/07/2019

HARDESH AGGARWAL
S/O JOGINDER PAUL AGGARWAL, 43-A, LAWRANCE ROAD, AMRITSAR, PUNJAB, PIN-143001
INDIVIDUAL (SOLE PROPRIETOR)

Address for service in India/Attorney address:
GOBIND RAM BATTA
Chamber No. 6037, 6th Floor, Lawyer’s Chamber Complex, Part-II, Distt. Courts, Ludhiana

Proposed to be Used
DELHI
SAFETY MATCHES
4230154  09/07/2019
SHENZHEN IJOY FILM INDUSTRY CO., LTD
6002A, Floor 6, East of LaoBing Building, No.3012 Xingye Road, Xixiang Street, Baoan District, Shenzhen City, China
Body Incorporate

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Tobacco; Cigarettes containing tobacco substitutes, not for medical purposes; Cigarettes; Electronic cigarettes; Cigarette tips; Tobacco pipes; Cigarette cases; Lighters for smokers; Cigarette filters; Cigarette holders; Herbs for smoking; Oral vaporizers for smokers; Gas containers for cigar lighters; Pipe racks for tobacco pipes; Flavourings, other than essential oils, for use in electronic cigarettes; Liquid solutions for use in electronic cigarettes
4230401  09/07/2019  
VEDAPUDI NARASIMHAN DEVADOSS  
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029  
Proprietary firm  
Address for service in India/Agents address:  
APR ASSOCIATES.  
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.  

Proposed to be Used  
To be associated with:  
1900484, 2829213  
CHENNAI  
Tobacco, smokers' articles, matches
COCOROLL
4231503    10/07/2019
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR-35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
COCOTWICE

4231504   10/07/2019
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
COCOTWINCS

4231506 10/07/2019
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
Trade Marks Journal No: 1915, 19/08/2019 Class 34

MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
To be associated with:
4231504, 4231509

DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
4231510  10/07/2019

MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
Individuals of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR-35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
BHADRA BEEDI

4231765  11/07/2019
HARISH KUMAR
F-22/51, Sector 3, Rohini, New Delhi - 110085
Individual

Address for service in India/Attorney address:
VINEESH KEDARAM
29-A, Ground Floor, Ramesh Nagar, New Delhi - 110015

Proposed to be Used
DELHI
Beedi
ALPINO
4233336   12/07/2019
ALPINO HEALTH FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
LG – 11, GF, DADABHAGVAN COMPLEX. NAVAGAM, KAMREJ CHAR RASTA, SURAT - 394185, GUJARAT- INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF TOBACCO AND TOBACCO SUBSTITUTES; CIGARETTES AND CIGARS; ELECTRONIC CIGARETTES AND ORAL VAPORIZERS FOR SMOKERS; SMOKERS’ ARTICLES; MATCHES INCLUDED IN CLASS-34.
SHRI LAKSHYA

4233885  13/07/2019

ATUL KUMAR GUPTA, AMIT KUMAR GUPTA
H.N. 197, WARD N.11, SADHWADA KAIMGANJ-207502
PARTNERSHIP

Address for service in India/Attorney address:
PRAVEEN PALIWAL
Bambi Road, Gopal Ganj, Infront of back gate DAV inter college, orai

Proposed to be Used

DELHI
TOBACCO, RAW, MANUFACTURED CHEWING TOBACCO, KHAINI, FILTER KHAINI, SNUFF TOBACCO, KIMAM, CIGAR, CHEROOTS AND CIGARETTES, PIPE TOBACCO, SMOKERS ARTICLES, CASES FOR CIGAR AND CIGARETTES, BOXES FOR CIGARS AND CIGARETTES, CIGAR HUMIDORS, PIPE STOPPERS, ASHTRAYS, CIGAR-AND CIGARETTE HOLDERS, PAN MASALA CONTAINING TOBACCO, ZARDA YUKTA PAN MASALA, ZAFRANI PATTI, BIDIES, ZARDA, GUTKHA, MATCHES AND OTHER TOBACCO PRODUCTS INCLUDED IN CLASS 34
Trade Marks Journal No: 1915, 19/08/2019

4238363  17/07/2019
MITTAL MATCH INDUSTRIES
SNO. 98/9, DOOR NO. 124/1, KEELA ERAL, MELA ERAL PANCHAYAT, ETTAPURAM TALUKA, TUTICORIN, TAMILNADU - 628908

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Matches, Safety matches, Matchboxes
Mrkíng
4238937  18/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092
Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Mröking

4238939   18/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Mkíng
4238940   18/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAiya ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4238950   18/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Mcläss

4238952   18/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAJIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used

DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
MANSARAM 001

4240001  19/07/2019

CHANDRA KANT

trading as ;CHANDRA KANT

VILLAGE-PURA RAGHUNATHPUR, BABATPUR, UTTAR PRADESH, INDIA.

MANUFACTURER & TRADER

Address for service in India/Attorney address:

VARSHA RANJAN

P 4, 04 Tower No 4 Purvanchal Heights, Greater Noida 201310

Proposed to be Used

DELHI

TOBACCO PRODUCT
4240720   19/07/2019
MR. SHABBIR KHA
M/s SHABBIR TRADERS, Katra Bazar, Gursaria, Jhansi - 284202 (U.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
DELHI
Tobacco
4241938  22/07/2019
MR.RAJIV G. JAIN TRADING AS M/S. SURTARU
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKERS ARTICLES, MATCHES INCLUDED IN CLASS 34.
SHAIK NAZEER AHMED BASHA
trading as ;PROP.CHANDRAYAAN BEEDI COMPANY
D.NO-28-9-1456, GANESH STREET, VENKATESWARA PURAM, NELLORE-524005. ANDHRA PRADESH,INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
MD. HAFEEZ, ADVOCATE
21-3-133, JHANDA STREET, NEAR. WATER TANK, CHINA BAZAAR, NELLORE - 524001, ANDHRA PRADESH. INDIA

Proposed to be Used
CHENNAI
BEEDIES.
Weekend
4245154  24/07/2019
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products.